



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7122/2022	MOON MOON DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. M A ISLAM MR J I MONDAL MR J ISLAM	GA, ASSAM DY.S.G.I. SC, GHC
2	WP(C)/7153/2022	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, CO OP GA, ASSAM
<b>ADMISSION</b>				
3	WP(C)/2763/2019 FIXED, WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O) <b>WITH</b> I.A.(Civil)/947/2018 <b>in</b> WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
4	<b>WITH</b> WP(C)/1570/2018	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
4	<b>WITH</b> WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	<b>WITH</b> I.A.(Civil)/3754/2018 <b>in</b> WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
5	WP(C)/3241/2019 FIXED	PRAKASH GOGOI <b>Versus</b> THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A. R. TAHBILDAR, R-4 MR. M SHARMA

6	WP(C)/6764/2021 FIXED	DR. AMBORISH ADHYAPOK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
7	WA/9/2022 FIXED, WITH WA/45/2014 (D/O)	PRANITA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD
	<b>WITH</b>			
8	Review.Pet./150/2019	THE ALL ASSAM WORK CHARGE EMPLOYEE ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 833 ORS	MR N DUTTA MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N BARUAH MR. M DEWAN MR. M DEWAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE SC, SOCIAL WELFARE
	<b>WITH</b>			
9	WA/1/2022	UJALA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD	GA, ASSAM SC, AG SC, BTC SC, PWD
10	WA/232/2022 FIXED	SEKHAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
11	WA/322/2022 FIXED	BHARATI CHETRI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. E	MR P R SARMA	GA, ASSAM SC, PWD
12	WA/333/2022 FIXED	DEEPAK DAMANI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
13	WA/334/2022 FIXED	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
14	WP(C)/4233/2022 FIXED	BINUD SONOWAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
<b>ORDERS</b>				
15	PIL(Suo Moto)/2/2018 FIXED	X-X-X <b>Versus</b> IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
16	PIL/44/2021 FIXED	JITUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA
	<b>WITH</b>			
17	PIL/46/2021	THE MIZORAM BAR ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
	<b>WITH</b>			
18	WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM

19	I.A.(Civil)/1778/2021 FIXED in WA/4423/2021	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MR. C GANSALVES	GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1)
	<b>WITH</b> WA/4423/2021 (Filing Number)	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F		
	<b>WITH</b> I.A.(Civil)/1955/2022	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1)
20	MC/4/2022 B/O, WITH WA/293/2022 (D/O) in WA/293/2022	PARTHA SARATHI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, AFDC SC, AFDC
21	W.P.(CrI.)/32/2022 FIXED	ANJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M HUSSAIN	GA, ASSAM SC, REVENUE
22	PIL/33/2022 FIXED	SADAK ARDAO AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
23	Cont.Cas(C)/40/2022 FIXED	GS-173517H SRI C CHANDRA KUMAR <b>Versus</b> DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
24	WA/247/2022 FIXED	BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
	<b>WITH</b> I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
25	I.A.(Civil)/2604/2022 FIXED in WA/10074/2022	MANGAL ALI KHAN AND 2 ORS. <b>Versus</b> MANARANJAN MANDAL AND 15 ORS.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, CO OP GA, ASSAM
	<b>WITH</b> WA/10074/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. <b>Versus</b> MANARANJAN MANDAL AND 15 ORS. E	MR. P K ROYCHOUDHURY	
26	I.A.(Civil)/2893/2022 FIXED in Cus.Ref./1/2022	SMTI. NEMLUNI <b>Versus</b> THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
	<b>WITH</b> Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SMTI. NEMLUNI	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA

	<b>WITH</b> I.A.(Civil)/2902/2022 <b>in</b> Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SMTI. NEMLUNI	MR. S C KEYAL	MR N DASGUPTA
27	<b>WITH</b> Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	<b>WITH</b> I.A.(Civil)/2897/2022 <b>in</b> Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	<b>WITH</b> I.A.(Civil)/2950/2022 <b>in</b> Cus.Ref./2/2022	SUBIR MODAK <b>Versus</b> THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
28	<b>WITH</b> Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> RONNIE ZOLIANGGURA	MR. S C KEYAL SC, CUSTOMS	
	<b>WITH</b> I.A.(Civil)/2918/2022 <b>in</b> Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR <b>Versus</b> RONNIE ZOLIANGGURA	MR. S C KEYAL	
29	I.A.(Civil)/3233/2022 <b>in</b> WA/12454/2022	NO. G/94193F EX-HAV/GD SOHAN SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
	<b>WITH</b> WA/12454/2022 (Filing Number)	NO. G/94193F EX-HAV/GD SOHAN SINGH (F) <b>Versus</b> THE UNION OF INDIA AND 2 ORS <b>HEARING</b>	MR. A R TAHBILDAR	
30	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/219/2022 <b>in</b> PIL/74/2018	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
31	C.Ex.App./13/2019 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S ASSAM TIMBER PRODUCTS PVT LTD	MR. B SARMAH	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. R HUSSAIN
32	WA/178/2019 FIXED	ON THE DEATH OF SMTI. GOLAPI DEKA HER LEGAL HEIR SON TILAK DEKA AND 7 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P J PHUKAN GA, ASSAM MR P K KALITA (R-1 AND 2) MR. U SARMA, (R-1 AND 2) MR. S R BORUAH, (R-3, 4 AND 5)
33	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. B. DUTTA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/1559/2021  
**in** WP(C)/3045/2021

GILLAPUKRI TEA COMPANY LIMITED  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR. S DEKA  
MR. S DEKA  
MS. J BORO

SC, A.T.P.P.F AND P.F  
SCHEME  
MR. K GOGOI (R-9)  
ASSTT.S.G.I.  
ASSTT.S.G.I.

34 **WITH**  
WP(C)/2066/2019

KRISHNABEHARI TEA COMPANY LTD.  
AND 3 ORS.  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR N DUTTA  
MR. M K CHOUDHURY  
MR. S DEKA  
MR. B. DUTTA  
MS. J BORO  
MR D TUMUNG

GA, ASSAM  
MR. N. C. DAS, SR.  
COUNSEL (R-6)  
ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/1473/2021  
**in** WP(C)/2066/2019

KRISHNABEHARI TEA COMPANY LTD.  
AND 3 ORS.  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR N DUTTA  
MR. S DEKA  
MR. B. DUTTA  
MS. J BORO

GA, ASSAM  
MR. N. C. DAS, SR.  
COUNSEL (R-6)  
ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/1843/2021  
**in** WP(C)/2066/2019

KRISHNABEHARI TEA COMPANY LTD.  
AND 3 ORS.  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR. S DEKA  
MS. J BORO

GA, ASSAM  
SC. ATPPF  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,11th November 2022]**

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA  
WILL SIT AFTER RISING OF THIS BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Review.Pet./149/2019 WITH WP(C)/5002/2012 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 07-11-2022 TO 18-11-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2320/2019 WITH LCR	MAGUL HUSSAIN @ MAGBUL HAQUE <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4802/2022 FIXED, WITH LCR	SHUKORUN NESSA @ SUKUR NAHAR AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/6172/2022	MUSST. BASIRAN NESA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/6290/2022 WITH LCR	MUSSTT RUMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
5	WP(C)/1864/2020	RUMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/6334/2022	CHINTAMONI BISWAS @ CHINTAMONI NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/6357/2022	SAMJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/6524/2022	MD. SAURAB ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S N TAMULI MS. A BEGUM P DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/6626/2022	DR. NABAJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. B J DAS	GA, ASSAM
10	WP(C)/7120/2022	ABDUL MOTALEB <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/7133/2022	ARPANA KARMAKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P D NAIR MR G ALAM MR. K PRASAD S R A NASER MS. R DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/7142/2022	JAHAD ALI SK @ JEHED SHEIKH @ MD. JEHAD SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/7164/2022	MAMTAJ BEGUM @ MANTAZ BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/7169/2022	ASBHAN BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/7170/2022	NURAL HOQUE @ NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ADMISSION**

16	WP(C)/2907/2017 FIXED, WITH LCR	THE STATE OF ASSAM and ANR. <b>Versus</b> SRI LALIT BORMAN	MR.B N SARMA MR.S C KEYAL GA, ASSAM ASSTT.S.G.I.	
17	WP(C)/2230/2019 WITH LCR	KALAM ALI @ KALAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A ALI MR M ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/5208/2020 WITH LCR	BIJU UPADHYAY @ BIJU BARAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MR J K PARAJULI MS. N S PARAJULI MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/737/2021 WITH LCR 2 NOS.	RABINDRA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER DR. C R BORUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T



20	<b>WITH</b> WP(C)/7952/2019	HIRALAL MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR A H AHMED MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/5233/2022 WITH LCR	SAYDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/6258/2022 FIXED	MD. MAINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

23	Review.Pet./93/2019 WITH WP(C)/4151/2016 (D/O)	MISS KULSUM BEGUM @ KULSUM BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K DAS MR. B PHUKAN MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	Review.Pet./119/2020 WITH Review.Pet./119/2018 (D/O), WP(C)/2858/2017 (D/O)	ON THE DEATH OF REVIEW PETITIONER LATE RAM KUMAR ROY ,HIS SONS AND DAUGHTER AS LEGAL HEIRS. . <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P ROY MR. I ALAM MR. T SK	GA, ASSAM MS. A VERMA MR. R DEV MR. K K PARASAR ASSTT.S.G.I. SC, F.T
25	W.P.(CrI.)/22/2021 WITH CRL.REV.PET./4/2019 (D/O)	SH. LALRAMMAWIA <b>Versus</b> THE STATE OF MIZORAM AND ANR.	MR. P KATAKI (AMICUS CURIAE) MR. A R MALHOTRA	PP, MIZORAM
26	Review.Pet./118/2021 WITH WP(C)/4369/2017 (D/O), LCR	ALO NANDI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T
27	WP(C)/5726/2021	KHUSBOO DAMANI <b>Versus</b> THE GAUHATI HIGH COURT AND 35 ORS	MR. J ROY MR A ATREYA	SC, GHC
28	Review.Pet./57/2022 WITH WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	Review.Pet./106/2022 WITH WA/126/2017 (D/O)	SRI TILAK CHETRI <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
30	I.A.(Civil)/1447/2022 FIXED in WA/2753/2022	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> KAMAL SAJATI AND 5 ORS.	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU.	MS. R DEVI

**WITH**

WA/2753/2022  
(Filing Number)

31	WP(C)/4544/2022	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> KAMAL SAJATI AND 5 ORS. F ALI HASSAN @ HASSAN ANSARI <b>Versus</b> XXX AND 11 ORS	GA, ASSAM  MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
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**STAY MATTERS**

32	WP(C)/656/2018	MINATI BALA DEBNATH @ MINATI DEBNATH <b>Versus</b> THE UNION OF INDIA	MR. A DAS	ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/607/2022 FIXED	PRAHLAD DEURI AND 6 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
<b>WITH</b>				
2	Cont.Cas(C)/605/2022	SWARNALATA DOLEY AND 11 ORS <b>Versus</b> DR. BIJOYA CHUDHURY AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
3	Cont.Cas(C)/610/2022 FIXED	UMESH DEKA AND 10 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	SC, SEC. EDU. SC, FINANCE DEPTT.
4	Cont.Cas(C)/612/2022 FIXED	BIREN CHANDRA BORAH <b>Versus</b> BIJOYA CHOUDHURY AND ANR.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU SC, FINANCE DEPTT. SC. ACCOUNTANT GENERAL
5	Cont.Cas(C)/620/2022	SMT. LILY RANI DEVI <b>Versus</b> BIJOY BAISHNAB AND ANR.	DR G J SHARMA MR M CHANDA	
6	Cont.Cas(C)/622/2022	KUKIL NEOG AND 9 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
7	Cont.Cas(C)/626/2022	NOMAL CH. BORDOLOI AND 37 ORS. <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR. N HOSSAIN MR M MONDAL	
8	WP(C)/4937/2022 FIXED	MD ASKOR ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU SC, FINANCE
9	WP(C)/4991/2022 FIXED	HITESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU
10	WP(C)/5739/2022 FIXED	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
11	WP(C)/6218/2022 FIXED	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY

12	WP(C)/6369/2022 B/O	MANURANJAN MILI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, EDU
13	WP(C)/6654/2022 FIXED	MUSTAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	SC, SEC. EDU.
14	WP(C)/6768/2022 FIXED	DEBARATI DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6776/2022 FIXED	SMTI. ARUNA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI B. NATH C. DEKA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/7028/2022 FIXED	NURALOM SK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
17	WP(C)/932/2022	NURALOM SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
18	WP(C)/7121/2022	HASEN ALI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
19	WP(C)/7124/2022 B/O	GIRINDRA RAJBONSHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	SC, SEC. EDU.
20	WP(C)/7125/2022	KHAGEN BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU GA, ASSAM
21	WP(C)/7126/2022	BISWAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
22	WP(C)/7132/2022	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU SC, SSUHS SC, HEALTH
23	WP(C)/7143/2022	PANCHAMI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
24	WP(C)/7146/2022	DR. JAYASHREE DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, HIGHER EDU SC, G U
25	WP(C)/7151/2022	BIPUL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU
26	WP(C)/7156/2022	ABDUR RASHID MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
27	WP(C)/7163/2022	RADHAKRISHNAN DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	SC, SEC. EDU.
28	WP(C)/7168/2022	SURAJ BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
29	WP(C)/7172/2022	MS KARABI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM

**ORDER (STAY VACATING)**

30	I.A.(Civil)/2332/2021 FIXED in WP(C)/2132/2021 <b>WITH</b> WP(C)/2132/2021	PARBATI KONWAR <b>Versus</b> MUKTA RAM DEKA  MUKTA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA  MR. A DEKA	MR. A DEKA  SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
<b>ADMISSION</b>				
31	WP(C)/2123/2016 FIXED	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LIGEL HEIR, AINESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
32	WP(C)/2747/2016 B/O	THANESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D BORAH MR.N BORAH	MR.R K DUTTA(R-8) MR.U J SAIKIA(R-8) MR.A GOHAIN(R-8) SC, ELEMENTARY EDUCATION SC, SSA
33	WP(C)/2110/2020 FIXED	IMDADUL HOQUE LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, HIGHER EDU SC, HIGHER EDU MR. S BORTHAKUR MR. D GOGOI
34	I.A.(Civil)/347/2021 FIXED in WP(C)/9550/2019 <b>WITH</b> WP(C)/9550/2019	DIGANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  DIGANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G J SHARMA MS U DAS  MR G J SHARMA MS U DAS MR. M S SHARMA MS B CHAKRAVARTY	SC, HIGHER EDU SC, G U SC, U G C
35	WP(C)/553/2021 FIXED  <b>WITH</b> I.A.(Civil)/480/2022 in WP(C)/553/2021	MRINMOY BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  MRINMOY BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR B BURAGOHAIR MR. R PHUKAN  MR. R K BORAH MR. R PHUKAN MR. R PHUKAN	SC, ELEM. EDU SC, SCERT, ASSAM  SC, SCERT, ASSAM SC, EDU
36	WP(C)/1509/2021 FIXED	RINA KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)
37	WP(C)/3163/2021 FIXED	HITESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. B BHUYAN MRS. R S DEURI MS B BORA	SC, SEC. EDU. GA, ASSAM
38	WP(C)/5506/2021 B/O	HEM KANTA PHUKAN AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG MR. S K MEDHI (R-2)
39	WP(C)/6906/2021 B/O	MANIK ALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
40	WP(C)/6931/2021	TARAP ALI AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
41	WP(C)/6977/2021 B/O	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M DEKA MD S HOQUE MR S JAFRI	SC, ELEM. EDU MR. S AHMED MS. M. KHATUN
42	WP(C)/375/2022 FIXED	REKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR I HASSAN	GA, ASSAM MR. S B LASKAR (R8, R11) MR. H A LASKAR (R8, R11) MS N KALITA (R8, R11) MS D DUTTA (R8, R11) SC, EDU SC, SSA

43	<b>WITH</b> WP(C)/5498/2022	MD. MOWAZZEN HUSAIN MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM SC, SSA
44	WP(C)/746/2022 FIXED	DR. BRIJESH KUMAR RAI <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR. K N CHOUDHURY MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR. R P KAKOTI SR. ADV. (R-1,2,3) MR. A K DUTTA (R-1,2,3) MR. K GOGOI (r-4) MR A B DEY (R-1,2,3) MR. S SUTRADHAR (R-1,2,3) ASSTT.S.G.I. SC, IIT
45	WP(C)/1563/2022 FIXED	BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. GA, ASSAM
46	WP(C)/1692/2022 FIXED	AYESHA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
47	<b>WITH</b> WP(C)/2153/2022	RIAZ AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
48	<b>WITH</b> WP(C)/2295/2022	TAYABUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM
49	WP(C)/2509/2022 FIXED	MD. RAFIK AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K MEDHI MRS. M BARMAN	SC, SEC. EDU. MR H R A CHOUDHURY (R-6) MR. B CHAKRAVARTY (R-8) MR. H ALI (R-6) MS. A LALA (R-8)
50	WP(C)/3100/2022 FIXED	ANSHUMITA GOGOI AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
51	WP(C)/5445/2022 FIXED	TARA BALA BRAHMA @ TARA BALA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
52	WP(C)/6419/2022 FIXED	TRIPTI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHANDA	SC, EDU
53	WP(C)/6555/2022 FIXED	MINTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM
54	WP(C)/6562/2022 FIXED	SALEHA KHATUN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU GA, ASSAM
55	<b>WITH</b> WP(C)/1015/2021	SALEHA KHATUN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU
56	<b>WITH</b> WP(C)/5529/2022	SALEHA KHATUN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU GA, ASSAM
57	WP(C)/6582/2022 FIXED	LATU MONI BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, ELEM. EDU GA, ASSAM

**BAIL HEARING (BA)**

58	Bail Appln./2663/2022 WITH CASE DIARY, FIXED	AJAY JAISWAL <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
<b>ORDERS</b>				
59	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA <b>Versus</b> PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
60	Cont.Cas(C)/149/2020 FIXED	R.K.CHANDRA SENA SINGHA <b>Versus</b> PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
61	Cont.Cas(C)/174/2020 B/O	SAJAL DAS AND 40 ORS. <b>Versus</b> MANINDER SINGH, IAS AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
62	WP(C)/264/2021 B/O	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
63	Cont.Cas(C)/39/2022 FIXED	ABDUL HAI AND 8 ORS <b>Versus</b> PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
64	Cont.Cas(C)/96/2022 FIXED	MOKADDES ALI AHMED AND 2 ORS <b>Versus</b> PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. B GOGOI MR P NAYAK MR A CHALIHA
65	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAAR MS. N BORDOLOI
66	Cont.Cas(C)/438/2022 B/O	NUR HUSSAIN PRODHANI <b>Versus</b> SMT. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR	
67	Cont.Cas(C)/447/2022 B/O	ABDUL MAZID PRODHANI <b>Versus</b> SMT. BIJOYA CHOUDHURY, ACS AND ANR.	MR. M R KHANDAKAR	MR. M R LASKAR (R2) MR B KAUSHIK (R2)
68	I.A.(Civil)/3210/2022 B/O in WP(C)/5157/2022 <b>WITH</b> WP(C)/5157/2022	MUNNI BORA <b>Versus</b> DR. AMAD UDDIN AND 4 ORS.  DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T K MISRA MR. P K MUNIR MR. A GAYAN  MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR J ABEDIN GA, ASSAM  SC, HIGHER EDU GA, ASSAM K U AHMED (r-4) MS P SARMA (r-4) MS N HASAN (r-4)
69	I.A.(Civil)/3261/2022 B/O in WP(C)/5084/2021 <b>WITH</b> WP(C)/5084/2021	PRANAB JYOTI HAZARIKA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  PRANAB JYOTI HAZARIKA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY  MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM  SC, ELEM. EDU GA, ASSAM
70	WP(C)/6415/2022 FIXED	MD. SAIFUL ISLAM AKANDA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN MRS. S ISLAM	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/5788/2018 B/O	M/S. RAJSHREE ENERGY RESOURCES <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
2	Cont.Cas(C)/518/2022 B/O	MINTOO DAS <b>Versus</b> PABITRA RAM KHOUND AND 2 ORS.	MR. I ALAM MR. T SK	
3	WP(C)/1859/2022 B/O	M/S JALAN IRON AND STEEL COMPANY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH	SC, APDCL
<b>MOTION</b>				
4	WP(C)/2623/2020	MD. ANISH ALI AND 6 ORS. <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	SC, A G V B
5	WP(C)/1031/2021 FIXED	PINKI BARMAN @ PINGKI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	MS K PHUKAN (GA, ASSAM) SC, RAILWAY MR P.S.DEKA (SC, REVENUE AND DISASTER MANAGEMENT)
6	Cont.Cas(C)/617/2022	DEBESWAR BURAGOHAIN AND 4 ORS. <b>Versus</b> ASHOK KUMAR BARMAN AND 3 ORS.	MR. B J GHOSH MR. B HAZARIKA	
7	Cont.Cas(C)/619/2022	SAHED AHMED LASKAR <b>Versus</b> MANJUL DEB	MR. J LASKAR MR R DAS	
8	Cont.Cas(C)/624/2022	SUBARNA BHARALI AND 2 ORS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MR A CHOUDHURY MR. R Deka S I AKAND	
9	Cont.Cas(C)/625/2022	PARTHA PRATIM SEN AND 2 ORS. <b>Versus</b> SUBIMAL KULI AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	

10	WP(C)/3804/2022 FIXED	OMEGA PRINTERS AND PUBLISHERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
11	WP(C)/5303/2022	SMT. KALPANA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MS G DEKA (SC,ASLSA)
12	WP(C)/6342/2022	L. SUJATA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B DEKA MS P BARUAH MR. D DEKA	GA, ASSAM SC, APDCL
13	WP(C)/6591/2022	INDRANUJ KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P. SINGHA MR P H KONWAR	GA, ASSAM MR R DHAR, SC, TRIBAL AFFAIRS (PLAINS) DEPTT.
14	WP(C)/6644/2022	RATAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
15	WP(C)/6648/2022	PRASANTA BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM MR. S BANIK (R11)
16	WP(C)/6839/2022 FIXED	SK. ABIDUL HUSSAIN <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 20 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	SC, I O C
17	WP(C)/6987/2022	BHIMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MS. N BORDOLOI	GA, ASSAM SC, BTC
18	WP(C)/7009/2022	M/S SATNAM GLOBAL INFRAPROJECTS LTD., <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	GA, ASSAM
19	WP(C)/7045/2022 FIXED	OLINGSON KONGWANG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K MIRA MR S S ISLAM	GA, ASSAM SC, HEALTH
20	WP(C)/7094/2022 FIXED	HAMED ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M H AHMED MS N SULTANA	GA, ASSAM SC, FOREST SC, REVENUE
21	WP(C)/7115/2022	SARIKA MOHTA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
22	WP(C)/7116/2022	SUNIL MOHTA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
23	WP(C)/7117/2022	SITU GUGULIA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
24	WP(C)/7118/2022	BISWADIP GHOSH <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
25	WP(C)/7128/2022	KAMAL BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
26	WP(C)/7131/2022	ATOWAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
27	WP(C)/7135/2022	ISMAIL HUSSAIN AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J M A CHOUDHURY	SC, CO OP GA, ASSAM

28	WP(C)/7136/2022	PANKAJ KUMAR NANDA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. J GHOSH	GA, ASSAM SC, REVENUE
29	WP(C)/7144/2022	M/S SOUTH VALLEY INFRACON PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, NF RLY
30	WP(C)/7155/2022	M/S PUL PUL MANUFACTURER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MS. T SOM MS N ISLAM MR. P TELI	GA, ASSAM SC, HEALTH AND F W
31	WP(C)/7158/2022	RAMSING MUCHAHARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM SC, FINANCE SC, REVENUE
32	WP(C)/7161/2022	G. T. CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. N K KALITA MR D DEKA	SC, AG DY.S.G.I. SC, WATER RESOURCE
33	WP(C)/7166/2022	GAJEN PITAMBER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN	SC, HIGHER EDU GA, ASSAM SC, REVENUE
<b>ORDER (STAY VACATING)</b>				
34	I.A.(Civil)/2975/2022 FIXED in WP(C)/4377/2022 <b>WITH</b> WP(C)/4377/2022	OMAR ALI AND 3 ORS. <b>Versus</b> SURUJ JAMAL AND 9 ORS	MR. B RAHMAN	MR. M A I HUSSAIN SC, P AND R.D. GA, ASSAM
		SURUJ JAMAL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. T J MAHANTA (R-7 TO 10) SC, P AND R.D. GA, ASSAM MR. B RAHMAN (R-7 TO 10) MR D DAS (R-7 TO 10)
	<b>WITH</b>			
35	WP(C)/3320/2022	SIBARAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D. MR. A CHOUDHURY (r-7,8) MR. S ISLAM (r-7,8) MS. A KAUSHAR (r-7,8) MR A ZAMAN (r-7,8)
	<b>WITH</b>			
	I.A.(Civil)/2978/2022 in WP(C)/3320/2022	HANIF ALI AHMED AND ANR. <b>Versus</b> SIBARAM DEKA AND 6 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	MR F K R AHMED
	<b>WITH</b>			
36	WP(C)/3656/2022	BAPAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
	<b>WITH</b>			
37	WP(C)/3752/2022	PRIYA NATH NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
	<b>WITH</b>			
38	WP(C)/3996/2022	MD. NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
<b>ORDER NO STEPS</b>				
39	WP(C)/6307/2022 FIXED	SUBHASH DAS AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
40	I.A.(Civil)/2849/2022 B/O in WP(C)/3556/2022	M/S GLOBAL ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE

	<b>WITH</b> WP(C)/3556/2022	M/S GLOBAL ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
41	I.A.(Civil)/2853/2022 B/O <b>in</b> WP(C)/3551/2022 <b>WITH</b> WP(C)/3551/2022	M/S EASTER ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
		M/S EASTER ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS <b>ADMISSION</b>	MR. S BORA MS J RAJKUMARI	SC, P H E
42	WP(C)/4407/2018 FIXED	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MR S SHARMA MS. S D SAIKIA (R5-R14) MS. M BARMAN, G A , ASSAM SC, REVENUE
43	WP(C)/3888/2021 FIXED	BIJAN KUMAR DAS <b>Versus</b> NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
44	<b>WITH</b> WP(C)/3370/2021	SAMSUL HAQUE <b>Versus</b> NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
45	WP(C)/4353/2021	12 NO. JIA KALAH I MSSS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7)
46	WP(C)/5600/2021 FIXED	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1805/2021 <b>in</b> WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
47	<b>WITH</b> WP(C)/5472/2021	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
48	WP(C)/3025/2022 B/O	AYAT BANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. MR. A K HUSSAIN, (R.Nos 6 to 15) MR A HAQUE, (R.Nos 6 to 15) MR. B HUSSAIN, (R.Nos 6 to 15)
49	WP(C)/3365/2022 FIXED	SUKTARA KHANAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM H M ALI	SC, SOIL CONSERVATION DEPTT.
50	WP(C)/5183/2022	KARUNA DEURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. SC, BTC

51	<b>WITH</b> WP(C)/6385/2022	KIRAN BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R SINGHA	SC, BTC
52	WP(C)/5931/2022 FIXED	SRI PARESH CHANDRA HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. P J BARMAN MS. S. MOCHAHARI MR. S DUTTA MR P KALITA MR S DUTTA	SC, CO OP GA, ASSAM MR. S P ROY (R6) JYOTISH DAS (R6)
	<b>WITH</b> I.A.(Civil)/3168/2022 <b>in</b> WP(C)/5931/2022	MRINAL KR. SAIKIA <b>Versus</b> SRI PARESH CHANDRA HALOI AND 4 ORS.	MS. M BHATTACHARJEE	
	<b>WITH</b> I.A.(Civil)/3170/2022 <b>in</b> WP(C)/5931/2022	SRI PARESH CHANDRA HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A DASGUPTA MR P KALITA	SC, CO OP GA, ASSAM
<b><u>ORDERS</u></b>				
53	WP(C)/3651/2021 FIXED	SABED ALI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM MR. N UDDIN MR. M ISLAM MR S K CHHETRY
54	Review.Pet./162/2022 WP(C)/5879/2022(D/O)	ANJALI RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. M HUSSAIN	GA, ASSAM
55	Review.Pet./163/2022 WP(C)/5912/2022(D/O)	CHARU BALA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS .	MR B SINHA MR. M HUSSAIN	GA, ASSAM
56	WP(C)/4519/2022 FIXED	ALIFUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. H A AHMED	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/108/2022	SIMOL DALU @ MANGAL DALU <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/110/2022	SANATAN DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/111/2022	JATIBACHAN KHALKHO <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	Crl.A./227/2022 FIXED	LAKHI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BARUAH MR. J P MORE	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/546/2022 <b>in</b> Crl.A./227/2022	LAKHI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BARUAH MR. J P MORE	PP, ASSAM
5	Crl.A./276/2022	PALLAB SAIKIA @ PAMPU SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR J C BORAH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/660/2022 <b>in</b> Crl.A./276/2022	PALLAB SAIKIA @ PAMPU SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR J C BORAH	PP, ASSAM
6	Crl.A./289/2022	KHAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/691/2022 <b>in</b> Crl.A./289/2022	KHAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

**ORDERS**

7	CrI.A./38/2020 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. S NEOG MS. S G BARUAH MR. D BORA MS F INTAZ MR. B BORGHAIN MR B SAIKIA	MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/93/2021 <b>in</b> CrI.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K DAS MR. D BORA	PP, ASSAM
8	I.A.(CrI.)/133/2021 WITH LCR 4 FILES, P.B.-2 <b>in</b> CrI.A./65/2021 <b>WITH</b> CrI.A./65/2021	SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
	<b>WITH</b> CrI.A./65/2021	SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
9	CRL.A(J)/24/2022 WITH LCR 5 FILES, P.B.-2	DIPAK URANG <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
10	CrI.A./79/2022 WITH OFFICE NOTE	LAXMI DEVI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH AND WILL RISE  
AT 1:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./121/2021 PART-HEARD, WITH LCR 10 FILES	THE STATE, NATIONAL INVESTIGATION AGENCY <b>Versus</b> AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. K N CHOUDHURY (R-2) MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR R SENSUA (R-2) MR. D J DAS MR. D J DAS MR D BORAH (R-1)
	<b>WITH</b>			
2	Crl.A./122/2021	THE STATE, NATIONAL INVESTIGATION AGENCY <b>Versus</b> AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

LEAVE NOTE OF ADVOCATES FOR 11/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,11th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/3332/2022 B/O	KURBAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM
<b>MOTION</b>				
2	Cont.Cas(C)/621/2022	PHULENDRA NARAYAN KONWAR AND ANR <b>Versus</b> ANANDA BHUSAN DAS AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	
3	Cont.Cas(C)/623/2022	GOBINDA DEKA <b>Versus</b> NAZRUL ISLAM AND 2 ORS	MR. R M CHOUDHURY	
4	WP(C)/6655/2022 FIXED	MONOWAR HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, FINANCE SC, REVENUE
5	WP(C)/6830/2022 FIXED	SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	SC, EXCISE DEPTT. SC, FINANCE
6	WP(C)/6885/2022 CAVT. NO.12232/022, FIXED, CAVT./1223/2022	M/S GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR SC, REVENUE
7	WP(C)/6900/2022 FIXED	ARUP GOSWAMI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K BORO	SC, REVENUE
8	WP(C)/6958/2022 FIXED	DIPANKAR KAKOTI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	SC, REVENUE
9	WP(C)/7119/2022	BHABEN CH NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM
10	WP(C)/7123/2022	BIKASH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E

11	WP(C)/7127/2022	PRASANTA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM
12	WP(C)/7129/2022	MUHINI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
13	WP(C)/7134/2022	SISHIR DEY AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, GHC
14	WP(C)/7141/2022	NO. 850794837 HC/GD KHAGENDRA NATH SAIKIA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B C DAS MS. I DAS	DY.S.G.I.
15	WP(C)/7145/2022	LAKHIRAM BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI S SAIKIA P TERANG	SC, CO OP
16	WP(C)/7147/2022	GIRINDRA MISRA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S DASGUPTA MS S DASGUPTA	GA, ASSAM SC, FINANCE
17	WP(C)/7148/2022	TAPAN KR TANTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K BARMAN MD. A. ALI MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	GA, ASSAM SC, HEALTH
18	WP(C)/7149/2022	GAUTAM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
19	WP(C)/7150/2022	ANIL DEHINGIA AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY MR G CHAMUAH	SC, HEALTH SC, FINANCE
20	WP(C)/7152/2022	ALTAF HUSSAIN SABERI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
21	WP(C)/7154/2022	APURBA KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SR. GA, ASSAM SC, FINANCE
22	WP(C)/7157/2022	MINAKSHI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM
23	WP(C)/7162/2022	MD. AKINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. SC, FINANCE
24	WP(C)/7165/2022	SMT. DHARESWARI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, AG SC, PWD
<b>ADMISSION</b>				
25	WP(C)/2379/2016 FIXED	AKHTAR HUSSAIN and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.M U MONDAL MR.M HUSSAIN MDI H KHAN	MR.J M A CHOUDHURY SC, HEALTH
26	WP(C)/2297/2019 FIXED	KANU RAM KALITA AND 377 ORS. <b>Versus</b> THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP MS. S SARMA (R-1) MS. S SARMA (R-1) MS. N M DEKA (R-1) MS. M D BORAH, SC Dept. of Public Enterprises
27	WP(C)/3584/2019 FIXED	BIREN SINGH DEKA AND 43 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K SHARMA MR G DAS MS. S S SAIKIA MR. R MEDHI	SC, CO OP GA, ASSAM MRS. M D BORAH, (R-7) SC, PUBLIC ENTERPRISE DEPT.

28	WP(C)/4160/2019 B/O	ABDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM MR P NAYAK MR P NAYAK SHRI D. NATH, SC, PWD
29	WP(C)/5221/2019	KHANINDRA RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S KHOUND MR H K NATH	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
30	WP(C)/3180/2020 B/O	DHARANI ALIAS DHARANIDHAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, AG SC, IRRIGATION
31	WP(C)/14/2021 FIXED	VIKI DEEP DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R KALITA	SC, A G V B
32	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
33	WP(C)/3950/2021 FIXED	DEEPAK NIROLA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MS. R B BORAH (SC, BTC) SC, REVENUE
<b>WITH</b>				
34	WP(C)/3975/2021	BIREN MOCHAHARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
35	WP(C)/1231/2022 FIXED	BIJON HAPILA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, P H E SC, NCHAC SC, FINANCE
36	WP(C)/1848/2022 FIXED	NAYAN KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM
37	WP(C)/2975/2022 FIXED	PRATYUSH PRAN BHATTACHARYYA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
38	WP(C)/3274/2022 FIXED	HOJAI UNNAYAN MANCHA, HUM AND. ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE
39	WP(C)/5483/2022 FIXED	MD. AZAHAR ALI @ MD. AZHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
40	WP(C)/6561/2022 FIXED	RUBI SAIKIA BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS. J GHOSH	SC, AG (A AND E) GA, ASSAM SC, P H E SC, FINANCE
<b><u>ORDERS</u></b>				
41	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH <b>Versus</b> JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
42	Cont.Cas(C)/503/2020 FIXED	BICHITRA KUMAR DEORI <b>Versus</b> RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	MR. D SAIKIA MR. B GOGOI
43	Cont.Cas(C)/1/2021 B/O	SUREN BHAGAWATI <b>Versus</b> RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
<b>WITH</b>				
44	Cont.Cas(C)/4/2021	BHAGAWAN SARMA <b>Versus</b> RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH

45	<b>WITH</b> Cont.Cas(C)/11/2021	NAGEN CHANDRA DAS <b>Versus</b> RAMENDRA NATH SARMA , A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
46	Cont.Cas(C)/373/2021 FIXED	ASHANUDDIN KHAN <b>Versus</b> MS. INDIRA R KALITA AND ANR.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2)
47	Cont.Cas(C)/368/2022 B/O	GO-2518M M L AGARWAL <b>Versus</b> VINAY KAWATRA AND 3 ORS	MRS. R BORAH MR. D BORAH	MR. R K D CHOUDHURY MR. R K D CHOUDHURY
48	I.A.(Civil)/2877/2022 FIXED in WP(C)/3113/2022	THE NATIONAL INSURANCE COMPANY AND 3 ORS. <b>Versus</b> DEBASHREE CHOUDHURY	MR. B C DAS MS. A DAS	MS. P CHAKRABORTY MS A DAS
	<b>WITH</b> WP(C)/3113/2022	DEBASHREE CHOUDHURY <b>Versus</b> THE NATIONAL INSURANCE COMPANY AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS	MR. B C DAS MS A DAS
49	WP(C)/6622/2022 FIXED	DHANANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Tr.P.(C)./109/2022	NIVAMONI BORAH <b>Versus</b> MRIDUL HAZARIKA	MR. P SAIKIA	
2	CRP(IO)/219/2022	SMT. RITA CHALIHA AND 2 ORS. <b>Versus</b> SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR. A I Ali
3	CRP(IO)/262/2022	TRIBENI PRASAD KANU <b>Versus</b> GANESH KANU AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. R. KARIM	
4	CRP(IO)/264/2022	BINITA DAS AND 4 ORS <b>Versus</b> HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	
<b><u>ADMISSION</u></b>				
5	W.P.(CrI.)/31/2021	HIMANJAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR A ATREYA	GA, ASSAM MR. K K DUTTA (R-4)
6	SAO/5/2022 CAVT. NO.09472/022,	JAKIRUL ISLAM AND 3 ORS. <b>Versus</b> KARIFUDDIN AND 33 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM MS F INTAZ	MR. S I TALUKDAR FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3258/2022 <b>in</b> SAO/5/2022	JAKIRUL ISLAM AND 3 ORS. <b>Versus</b> KARIFUDDIN AND 33 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM MS F INTAZ	MR. S I TALUKDAR FOR CAVEATOR
7	MFA/101/2022	NATIONAL INSURANCE CO LTD. <b>Versus</b> RANJU DEVI AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
	<b>WITH</b> I.A.(Civil)/3241/2022 <b>in</b> MFA/101/2022	NATIONAL INSURANCE CO LTD. <b>Versus</b> RANJU DEVI AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	

8	MACApp./778/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PRANAB KALITA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/3247/2022 <b>in</b> MACApp./778/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PRANAB KALITA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
9	MACApp./779/2022	RESHMA BEGUM @ RESHAMA BEGUM AND 3 ORS. <b>Versus</b> AZAD UDDIN AND ANR.	MR. M HOSSAIN MR. S ROY MR. M H LASKAR	
10	MACApp./780/2022	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> REHENA PARBEEN @ PERVEEN AND 8 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/3276/2022 <b>in</b> MACApp./780/2022	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> REHENA PARBEEN @ PERVEEN AND 8 ORS.	MR. A DUTTA MRS. P M DUTTA	
<b><u>BAIL HEARING</u></b>				
11	AB/2741/2022	MD. ZAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
12	AB/3072/2022	GHANA KANTA CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	RSA/107/2018	SHRI AJIT KUMAR DAS @ AJIT CH DAS and ANR <b>Versus</b> SRI NARAYAN CH DAS and 6 ORS	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MS. K L R YANTHAN MRS. A DAS FOR CAVEATOR
14	RSA/154/2022 FIXED	MD. FARZAD HUSSAIN AND ANR <b>Versus</b> MD. SHOAIB BORA	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA
<b><u>ORDERS</u></b>				
15	RSA/177/2013	MANILAL CHOUHAN and 12 ORS. <b>Versus</b> ON THE DEATH OF MAKRAM ALI HIS LEGAL HEIRS 1.(a) MD. YUNUS ALI and ORS.	MS.K YADAV MR.A KABRA MRS. A BORAH MR.R L YADAV	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS. S DASGUPTA
16	MC/1800/2014 in RSA SL. NO. 160921	MD. ASLAM KHAN and 3 ORS, <b>Versus</b> MD. MOFIZUL HAQUE and 7 ORS,	MR.A SAHAD MR.M U MAHMUD MR.S F CHISTIE MR.J B SAIKIA	MR.A K GUPTA MR.R S MISHRA
17	MC/1556/2015 IN RSA SL.NO. 234590	NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. <b>Versus</b> SURESH SARMA	MR.A DEB MR.K K GOSWAMI	
18	I.A./221/2016 <b>in</b> RSA/261978/2015	TANKA PRASAD KACHARI and ANR, <b>Versus</b> SMT. INDIRA KACHARI and ANR,	MR.M DAS MR.B D DEKA	
	<b>WITH</b> RSA/261978/2015 (Filing Number)	SRI TANKA PRASAD KACHARI and ANR <b>Versus</b> SMT INDIRA KACHARI and ANR		
19	RSA/310/2017	SMTI LABANYA PHUKAN and 14 ORS <b>Versus</b> ON THE DEATH OF SRI HEMA KANTA GOGOI HIS LEGAL HEIRS SMTI HEMA LATA GOGOI ORS	MR.T J MAHANTA MR.M DUTTA MR.A BARUA	MR.P S DEKA(R- 1-3) MR.R SARMA(R- 1-3)

20	RSA/389/2017	ABDUL ALI and 4 ORS <b>Versus</b> MD MEHTAB ALI and 2 ORS	MR.M A I HUSSAIN MR.N HAQUE MRA R BHUYAN	
	<b>WITH</b> I.A.(Civil)/4249/2017 <b>in</b> RSA/389/2017	ABDUL ALI and 4 ORS <b>Versus</b> MD MEHTAB ALI and 2 ORS	MR.M A I HUSSAIN MR.N HAQUE MRA R BHUYAN	
21	RSA/394/2017	SMTI NILIMA DUTTA and 3 ORS <b>Versus</b> SMTI OM LAKHI BURAGOHAIN and 11 ORS	MR. N ALAM MR A SHARMA MR.S U AHMED MR K JAIN MR A HAWARI	MR. A SARMA MR. B CHOUDHURY MR. K KALITA
22	RSA/171/2018	SRI H. IBUNGCHOU SINGHA <b>Versus</b> SRI HIRU BABU SINGHA and 4 ORS	MR S RAJKUMAR MR. B BANERJEE MR. A ROSHID MS. M R DEVI	MS B DEVI (R1,R4, R5) MR N BARUAH (R1,R4, R5)
23	I.A.(Civil)/186/2019 <b>in</b> RSA/13960/2018	THE FOOD CORPORATION OF INDIA <b>Versus</b> PARBATJOWA S.S. LTD AND 22 ORS	MR B K SINGH MS. M BORA	GA, ASSAM MR. R K JAIN MS. A HUSSAIN MR R ISLAM TULIKA BORAH
	<b>WITH</b> RSA/13960/2018 (Filing Number)	THE FOOD CORPORATION OF INDIA <b>Versus</b> PARBATJOWA S.S. LTD AND 22 ORS		
24	RSA/210/2019	SMTI. PAKHILI DAS <b>Versus</b> SRI LAKHI DAS AND 3 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	MR. P KATAKI (R-1) MRS R BEGUM (R-1) MS. M DEVI (R-1)
25	RSA/229/2019	ON THE DEATH OF BHANULAL KARMAKAR, HIS LEGAL HEIRS ANU KARMAKAR AND 4 ORS. <b>Versus</b> SMTI. DIPALI MAZUMDAR AND 7 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	MR. D NANDI
26	RSA/239/2019	SRI CHANAKYA BARMAN AND ANR <b>Versus</b> SMTI. JUNUMA SAIKIA AND 3 ORS	MR B K SARMA MR. P K SARMA MS. B BHUYAN	MR. H K DEKA MR. B D DEKA FOR CAVEATOR
27	I.A.(Civil)/21/2020 <b>in</b> RSA/4779/2019	INDRA BHUSAN SHARMA AND ANR <b>Versus</b> SRI SURENDRA SHARMA AND 6 ORS	MR D DAS MR S KHOUND MS. N BORAH	MR. P J SAIKIA MR. A K GUPTA
	<b>WITH</b> RSA/4779/2019 (Filing Number)	INDRA BHUSAN SHARMA AND ANR <b>Versus</b> SRI SURENDRA SHARMA AND 6 ORS		
28	RSA/72/2020	SHRI BALENDRA BASUMATARY AND ANR <b>Versus</b> SMTI JYOTSHNA RANI DAS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	MR B C TALUKDAR (R1) MR K TALUKDAR (R1) MR K TALUKDAR (R1)
	<b>WITH</b> I.A.(Civil)/1085/2020 <b>in</b> RSA/72/2020	SHRI BALENDRA BASUMATARY AND ANR <b>Versus</b> SMTI JYOTSHNA RANI DAS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
29	RSA/79/2020	MD. ASHRAF ALI @ ASRAF ALI <b>Versus</b> MD. JALU SHEIKH AND 19 ORS	MR J C BORAH	MR. A DHAR MISS S ROY MD F FARIDI
	<b>WITH</b> I.A.(Civil)/1181/2020 <b>in</b> RSA/79/2020	MD. ASHRAF ALI @ ASRAF ALI <b>Versus</b> MD. JALU SHEIKH AND 19 ORS	MR J C BORAH	
30	I.A.(Civil)/398/2020 WITH LCR <b>in</b> RSA/91/2019	SRI JATINDRA BHUYAN <b>Versus</b> ON THE OF DHIREN BHUYAN, HIS LEGAL HEIR, LILY BORA BHUYAN 7 ORS AND 6 ORS.	MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARJEE
	<b>WITH</b> RSA/91/2019	SRI JATINDRA BHUYAN <b>Versus</b> SRI DHIREN BHUYAN AND 6 ORS.	MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA

	<b>WITH</b> I.A.(Civil)/1509/2019 <b>in</b> RSA/91/2019	SRI JATINDRA BHUYAN <b>Versus</b> SRI DHIREN BHUYAN AND 6 ORS. SHIBANI RAHA ROY AND 4 ORS. <b>Versus</b> SMT. ALAKA ROY AND 2 ORS.	MR. P SUNDI	
31	I.A.(Civil)/1340/2020 B/O <b>in</b> RSA/103/2019 <b>WITH</b> RSA/103/2019	SHIBANI RAHA ROY AND 6 ORS. <b>Versus</b> SMT. ALAKA ROY AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. M BHATTACHARJEE MR. S P CHOUDHURY MR. A CHETIA MR. A S DHILLON MS. P BASFORE MS P BORUAH MR H K SARMA MR. M SAHEWALLA	MR. N ALAM MR A HUSSAIN MR. A HUSSAIN MR. A MOBARAQUE
32	I.A.(Civil)/1895/2020 <b>in</b> RSA/156/2011  <b>WITH</b> RSA/156/2011	MINNOTI ROY AND 6 ORS. <b>Versus</b> SANKOUR GOUR AND 3 ORS.  MOHITOSH ROY <b>Versus</b> SANKOUR GAUR AND ORS	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI  MR.N GOSWAMI MR. R J BORDOLOI MR. R J BORDOLOI MR. R J BORDOLOI MR.D K DAS MS. D SONOWAL MS. G P SHAHI,A MS. G P SHAHI,A MR. R ALI MR.S C SARMA	MR.A SARMA MR.P K TALUKDAR MR.D SARMAH
	<b>WITH</b> MC/2447/2011 <b>in</b> RSA/156/2011	MOHITOSH ROY <b>Versus</b> SANKOUR GAUR AND ORS	MR.N GOSWAMI MR.D K DAS MR.S C SARMA	
	<b>WITH</b> I.A.(Civil)/1897/2020 <b>in</b> RSA/156/2011	MINOTI ROY AND 6 ORS. <b>Versus</b> SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI MR. R ALI	
	<b>WITH</b> I.A.(Civil)/1899/2020 <b>in</b> RSA/156/2011	MINOTI ROY AND 6 ORS. <b>Versus</b> SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	
33	SAO/3/2021	PARTHA JYOTI BORAH AND ANR. <b>Versus</b> NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS
34	I.A.(Civil)/1934/2021 <b>in</b> RSA/42/2005 (D/O), B/O <b>in</b> RSA/42/2005 <b>WITH</b> I.A.(Civil)/1931/2021	CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS.  CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA  MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	MR A SHARMA (r-1) MR. H BURAGOHAİN (r-1)
35	I.A.(Civil)/2227/2021 <b>in</b> RSA/100/2021  <b>WITH</b> RSA/100/2021	CATHOLIC CHURCH AND ANR. <b>Versus</b> THADIOUS KULLU AND ORS.  CATHOLIC CHURCH AND ANR. <b>Versus</b> THADIOUS KULLU AND 6 ORS.	MR. S K SINGH MR B PUSHILAL  MR. S K SINGH MR B PUSHILAL	
36	Tr.P.(C)./95/2022 FIXED	SMT. Y. KALPANA SINGHA <b>Versus</b> SHRI F. RAKESH SHARMA	MRS. R RONGMEI MS. K L R YANTHAN N. LOHE E. YANTHAN	



37	Tr.P.(C)/96/2022 FIXED	PARISMITA BARMAN DEKA <b>Versus</b> DULANMONI DEKA	MR D K BORDOLOI MS. J BAISHYA	MR. A GOYAL MR. A CHOUDHURY MS R OJAH
38	Tr.P.(C)/97/2022 FIXED	SMT. NIVA DHAR @ PAUL <b>Versus</b> SUBHASH CHANDRA PAUL	MR. R DE MS. D DEVI	
39	Review.Pet./135/2022 in WP(C)/486/2019(D/O)	THE UNION OF INDIA AND 4 ORS <b>Versus</b> EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	
40	I.A.(Civil)/957/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM <b>Versus</b> ABDUL GANI,	MR. B BARUAH	
	<b>WITH</b> RSA/50/2014	MRS. RASHMI BEGUM and 7 ORS, <b>Versus</b> ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
	<b>WITH</b> I.A.(Civil)/956/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM <b>Versus</b> ABDUL GANI,	MR. B BARUAH	
	<b>WITH</b> I.A.(Civil)/958/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM <b>Versus</b> ABDUL GANI,	MR. B BARUAH	
41	I.A.(Civil)/1591/2022 in RSA/10786/2018	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	
	<b>WITH</b> RSA/10786/2018 (Filing Number)	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> SIKHA KHATUN AND 5 ORS	MR. A K SHARMA	
	<b>WITH</b> I.A.(Civil)/649/2019	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> (a) SALEHA KHATUN AND 5 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI MR. M I HUDA MR. B DAS
42	I.A.(Civil)/2807/2022 in RSA/7154/2022	UPEN DEKA AND 7 ORS. <b>Versus</b> MINA DEKA AND 3 ORS.	MS. P DUTTA MR. R J DAS MR DHIRAJ BARMAN	
	<b>WITH</b> RSA/7154/2022 (Filing Number)	UPEN DEKA AND 7 ORS. <b>Versus</b> MINA DEKA AND 3 ORS. B	MR. R J DAS	
43	I.A.(Civil)/3046/2022 in RSA/129/2016	SAYEDA RAHIMA KHATOON <b>Versus</b> SAHIDA BEGUM and 2 ORS	MR.M DAS MR. B D DEKA	MS. P BHATTACHARYA
	<b>WITH</b> RSA/129/2016	SAYEDA RAHIMA KHATOON <b>Versus</b> SAHIDA BEGUM and 2 ORS	MR.H K DEKA MD.F H LASKAR MR.M DAS MR.B D DEKA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA R- 1and2 MR.A BHATTACHARYYA(R- 1&2) MR.A BARUA(R- 1&2)
44	I.A.(Civil)/3248/2022 in RSA/10229/2022	BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	<b>WITH</b> RSA/10229/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS. F	MR. A K PURKAYASTHA	

**HEARING**

45	CRP/192/2015 CAVT. NO. 600/2015 WITH LCR, FIXED	SMT. TULSI DEVI SHARMA and 2 ORS <b>Versus</b> KISHAN GOPAL AGARWALLA and 4 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MS.P BARUAH(R1) MS.G SARMAH(R1) MR.P K GARODIAR1 FOR CAVEATOR
46	El.Pet./1/2021 B/O	AMINUL HAQUE LASKAR <b>Versus</b> KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)

**STAY MATTERS**

47	Tr.P.(C)./74/2021	RAJ BORUAH <b>Versus</b> MRIDUSMITA BORAH	MR. P K TIWARI MR. A R GOGOI	MR. A K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM R SARMAH MR J BORAH MR. K KAKOTI MS M KAKOTY MR S I KHAN
48	CRP(IO)/126/2021	MAHBUB AHMED @ MOULANA MEHBUB AHMED <b>Versus</b> SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
49	Tr.P.(C)./69/2022	GAUTAM DEB <b>Versus</b> RUMU NATH	R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2909/2022	MD. GOLAP UDDIN @ GULAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN	PP, ASSAM
2	Bail Appln./2994/2022	NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<b>ADMISSION</b>				
3	MACApp./578/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS NIRMALI DEKA and 3 ORS	MR. S K GOSWAMI MR.R KATHKATIA	MR. T DAS (R-1, 2) MR M R ADHIKARI (R-3) MS S P CHETRY (R-3)
	<b>WITH</b> I.A.(Civil)/2585/2022 <b>in</b> MACApp./578/2022	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MRS NIRMALI DEKA and 3 ORS	MR. S K GOSWAMI	MR. T DAS
	<b>WITH</b> I.A.(Civil)/2998/2022 <b>in</b> MACApp./578/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS NIRMALI DEKA and 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
4	MACApp./772/2022	DHANTI KURMI <b>Versus</b> BASIR AHMED AND 2 ORS. A	A N HUSSAIN MS F BEGUM	MR. R K BHATRA (R-3) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
5	MACApp./774/2022	SHRI SATISH KALITA <b>Versus</b> SMT MANIMA CHOUDHURY AND ANR	MR. H ROHMAN	
6	MACApp./775/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS. A	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/3235/2022 <b>in</b> MACApp./775/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS. A	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

**BAIL HEARING (BA)**

7	Bail Appln./1790/2022 WITH CASE RECORD AND CASE DIARY	SMT. RITA BORO @ NELAMATI BORO <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
8	AB/3046/2022	SARBESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
9	RSA/209/2018	SMTI SIPRA BARUA AND 2 ORS <b>Versus</b> SMTI DIPALI BARUA AND 3 ORS	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS MS. R RAHMAN MR. C DAS	MR. T J MAHANTA (R1-R4) MS. P BHATTACHARYA (R1-R4) MR. A BORUA (R1-R4) MR T GOGOI (R1-R4)
10	RSA/49/2022	MISHRI LAL KAHAR <b>Versus</b> GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S K GHOSH MS F AHMED
	<b>WITH</b> I.A.(Civil)/951/2022 <b>in</b> RSA/49/2022	MISHRI LAL KAHAR <b>Versus</b> GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
<b><u>ORDERS</u></b>				
11	Intest.Cas./1/2011 WITH LCR	LAXMI NARAYAN AGARWALA and ANR, <b>Versus</b> BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.S S SHARMA MR. D MOZUMDER MRG JALAN MS.F KHAN MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
	<b>WITH</b> MC/217/2011 <b>in</b> Intest.Cas./1/2011	LAXMI NARAYAN AGARWALA and ANR, <b>Versus</b> BRIJ KISHORE GUPTA,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	
	<b>WITH</b> MC/480/2011 <b>in</b> Intest.Cas./1/2011	BRIJ KISHORE GUPTA, <b>Versus</b> LAXMI NARAYAN AGARWALA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	<b>WITH</b> MC/800/2011 <b>in</b> Intest.Cas./1/2011	SAVITRI DEVIAGARWALA and 7 ORS <b>Versus</b> BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR A K RAI MS. N RAI MR. S ALAM	MR.S S SHARMA MRG JALAN MS.F KHAN
12	CRP/149/2013	JANMAJIT ROY and ANR. <b>Versus</b> NILOTPOL CHAKRABORTY and ANR.	MR. T U LASKAR MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.S P CHOUDHURYR-1 MR.R DHAR(R-1)
13	MC/48/2015 <b>in</b> MACApp. SL. NO.-----/2014	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS.R D MOZUMDAR MS.B BORA	MR D R SAIKIA
14	I.A./203/2016 <b>in</b> MACApp./265667/2015	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> RAM SWARUP BALMIKI and 3 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS	MRS.R MOMTAZR-1 MS M MOCHAHARI MS M MOCHAHARI MR.A I UDDIN(R-1)
	<b>WITH</b> MACApp./265667/2015 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI RAM SWARUP BALMIKI and 3 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
15	I.A./539/2016 <b>in</b> MACApp./263945/2015	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. SARASWATI BANIK @ DEY and 4 ORS,	MS.N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)

	<b>WITH</b> MACApp./263945/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT SARASWATI BANIK @ DEY and 4 ORS		
16	I.A.(Civil)/3090/2018 <b>in</b> MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHAKRAVARTY MR. M TALUKDAR MS. M BORUAH MS THUYEKHRULU
	<b>WITH</b> MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/3091/2018 <b>in</b> MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	<b>WITH</b> MACApp./964/2018	SULTANA BEGUM <b>Versus</b> MUSTT SAHIDA BEGUM AND 3 ORS	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN MS THUYEKHRULU	MR. D SARMAH (R4) MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/3977/2018 <b>in</b> MACApp./964/2018	SULTANA BEGUM <b>Versus</b> MUSTT SAHIDA BEGUM AND 3 ORS	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN MS THUYEKHRULU	MR. M TALUKDAR MR. D SARMAH (R4) MR. A SHAKIL
18	MACApp./62/2019 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI ANUTHIA DEVI and 4 ORS,	MD. A AHMED MR. R C PAUL MS M BHARATI	MR. T J MAHANTA(Sr.Adv.)(R-1) MR. S C BISWAS MS. P BHATTACHARYA(R-1) MR. A BARUA (R-1) MR. A BHATTACHARYYA(R-1) MR. P S BISWAS MR. S SINGH(R-1)
19	MACApp./63/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI PURNIMA DAS AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. N D BHUYAN (R1) MR P D BHUYAN (R1) MR H DAS (R1) MR S DUSAD (R1)
	<b>WITH</b> I.A.(Civil)/361/2019 <b>in</b> MACApp./63/2019	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI PURNIMA DAS AND 4 ORS	MRS. L N CHOUDHURY MR. K K BHATTA MR J JOHN MS. M DEORI MS JONA TALUKDAR MR H J YEPHO MR. V ACHUMI MR MONZUR K CHOUDHURY MS. R DEVI	MR. N D BHUYAN (R1) MR D DEKA MR P D BHUYAN (R1) MR H DAS (R1) MR S DUSAD (R1)
20	MACApp./66/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT CHARU NAMU DAS and 2 ORS	MS. N MODI MR. S DUTTA MR. N KALITA MR. S DUTTA MR. C SHARMA	MR. M DUTTA MD. A KHAN MR. R AHMED MR. M ALOM (R3)
21	MACApp./87/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. SABITA NATH and 3 ORS	MR. R K BHATRA MS. A BORA MS P HUJURI MR. A SAIKIA	MR. S K SANGANERIA (R-1&2) MR. S K SANGANERIA (R-1&2) MR. N BHATRA (R- 1&2) MR. G JALAN (R- 1&2) MR B HAQUE MR. N BARMAN

22	MACApp./203/2019	SHRI DEBOJIT KR. DAS <b>Versus</b> MD . ASHA HAQUE ALI AND 2 ORS.	MR. K K DUTTA	MR. A J SAIKIA MR. A T SARKAR MR H AHMED MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
23	MACApp./205/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> SMT AKHULI MUCHAHARY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
24	MACApp./207/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT MARUFA BEGUM AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1) MR. A ALAMGEER MS. R KALITA (R3) MR. A ALAM (R2) MR. A SHAKIL (R1)
	<b>WITH</b> I.A.(Civil)/2375/2019 <b>in</b> MACApp./207/2019	MUSSTT. MARUFA BEGUM <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR MR. A SHAKIL	MR. R GOSWAMI
25	I.A.(Civil)/585/2019 <b>in</b> MACApp./16310/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI PADUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA
	<b>WITH</b> MACApp./16310/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI PADUMI DAS AND 2 ORS		
26	I.A.(Civil)/737/2019 WITH LCR <b>in</b> MACApp./2304/2019	TASLIMA KHATUN @ TASIMA KHATUN AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. J KALITA MR. D PEGU	MR. S K GOSWAMI MR. R SHARMA
	<b>WITH</b> MACApp./2304/2019 (Filing Number)	TASLIMA KHATUN @ TASIMA KHATUN AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS		
27	<b>WITH</b> MACApp./741/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> TASLIMA KHATUN @ TASIMA KHATUN AND 5 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. J KALITA MR. D PEGU
	<b>WITH</b> I.A.(Civil)/3178/2018 <b>in</b> MACApp./741/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> TASLIMA KHATUN @ TASIMA KHATUN AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
28	I.A.(Civil)/2317/2019 <b>in</b> CRP/9154/2019	RAM BALAK RAI <b>Versus</b> ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA MR S SARMA
	<b>WITH</b> CRP/9154/2019 (Filing Number)	RAM BALAK RAI <b>Versus</b> ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)		
29	I.A.(Civil)/60/2020 <b>in</b> MACApp./18024/2019	SMTI. DINESWARI BORDOLOI KONWAR <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	
	<b>WITH</b> MACApp./18024/2019 (Filing Number)	SMTI. DINESWARI BORDOLOI KONWAR <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR		

30	MACApp./327/2021 WITH LCR	SEROLISH R. MARAK AND 3 ORS. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. A DUTTA MR. A J SAIKIA (r-4) MR G S BORO (r-4)
31	I.A.(Civil)/467/2021 <b>in</b> MACApp./414/2021  <b>WITH</b> MACApp./414/2021 (Filing Number)	DEBAJIT BHUYAN <b>Versus</b> DIPJYOTI DEKA AND ANR.  DEBAJIT BHUYAN <b>Versus</b> DIPJYOTI DEKA AND ANR. A	MR. K K DUTTA   MR. K K DUTTA	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
32	I.A.(Civil)/2010/2021 <b>in</b> MACApp./9141/2021  <b>WITH</b> MACApp./9141/2021 (Filing Number)	SMTI. LABANYA HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD.  LABANYA HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E	B R DAS MS M BHARATI  B R DAS	MR D J HALOI
33	I.A.(Civil)/2387/2021 WITH LCR <b>in</b> CRP/355/2013  <b>WITH</b> CRP/355/2013  <b>WITH</b> MC/1190/2014 <b>in</b> CRP/355/2013  <b>WITH</b> MC/1191/2014 <b>in</b> CRP/355/2013  <b>WITH</b> MC/1192/2014 <b>in</b> CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS  BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.  BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI , HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.  BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR. A K GUPTA  MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA  MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA  MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA  MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS  MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS  MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MRS.D DAS  MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
34	CRP/14/2022 B/O	TAREK AKHTAR ANSARI AND ANR <b>Versus</b> MD. SAUKAT ALI AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. D MOZUMDER MR. P BORAH (r-2) MR. S BISWAS MR C GOGOI MS D DEVI MS D DEVI
35	CRP(IO)/30/2022  <b>WITH</b> I.A.(Civil)/801/2022 <b>in</b> CRP(IO)/30/2022	SMT. ARCHANA DEVI <b>Versus</b> KH. NUNGSHITOMBI SINGHA AND ANR. - F  KH. NUNGSHITOMBI SINGHA AND 2 ORS. <b>Versus</b> SMT. ARCHANA DEVI AND ANR.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE  MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	MR. B PATHAK (R-1 TO 3) MR. R THADANI (R-1 TO 3) MR B HAZARIKA (R-1 TO 3) MS M TIWARI (R-1 TO 3)  MR G N SAHEWALLA

36	CRP/42/2022 FIXED  <b>WITH</b> I.A.(Civil)/1429/2022 <b>in</b> CRP/42/2022	MUSSTT AYESHA BEGUM <b>Versus</b> MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
37	CO/49/2022 WITH LCR <b>in</b> MACApp./643/2019  <b>WITH</b> MACApp./643/2019	MUSSTT AYESHA BEGUM <b>Versus</b> MUSSTT MOINA BEGUM AND ANR GITA BALA BARMAN AND 5 ORS. <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS. (F)	MR. S P CHOUDHURY MR K BISWAKARMA  MR. M KHAN	
38	CRP(IO)/133/2022  <b>WITH</b> CRP(IO)/129/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. GITA BALA BARMAN AND 7 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM
39	CRP(IO)/129/2022	PARIMAL SHYAM <b>Versus</b> BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
40	I.A.(CrI.)/696/2022 B/A.BORTHAKUR <b>in</b> AB/3089/2022 <b>WITH</b> AB/3089/2022	SMT. UMA SHYAM <b>Versus</b> BHOLA BHATTACHARJEE PRADIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI  MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
41	I.A.(Civil)/1296/2022 <b>in</b> MACApp./54/2014(D/O) <b>in</b> MACApp./54/2014	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> PROTIMA GOUR and 6 ORS	MR S BORTHAKUR MR. D GOGOI  MR. R GOSWAMI	PP, ASSAM
<b>HEARING</b>				
42	RSA/58/2013 WITH LCR, B/O	TAPAN BHATTACHARYYA and 9 ORS <b>Versus</b> UMESH PRASAD HALWAI	MR.R P SARMAH MR.H K BAISHYA	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI
43	MACApp./694/2018 WITH LCR, FIXED	SMTI JYOTI BARMAN <b>Versus</b> SRI PRITAM NATH AND 2 ORS	MR H DAS MR P GOGOI	MR. B CHETRI (R1, R2) MR. R C PAUL (R3) MR. K K PARASAR (R1, R2) MS. L DAS (R3)
<b>STAY MATTERS</b>				
44	CRP(IO)/39/2018	HAWA KHATUN <b>Versus</b> JAHAR UDDIN AND 8 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. B TALUKDAR MR. D BANERJEE	MR. I H LASKAR (R3 TO 5) MR F U BARBHUIYA (R1 AND 2) MR J H LASKAR (R3 TO 5) MR. S H ZAMAN (R1 AND 2) MR. M S ALAM (R3 TO 5) MS S DAS (R1 AND 2)
45	CRP(IO)/385/2018	MIHIR KANTI DAS <b>Versus</b> APORNA DAS	MR. B BANERJEE MR. A DEY	
46	CRP(IO)/147/2021 CAVT. NO.08262/021,	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) <b>Versus</b> PRANAB KUMAR SHARAMA AND 2 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	MR J SHARMA MS. N SARKAR FOR CAVEATOR
47	CRP/24/2022	ABANI KUMAR DAS <b>Versus</b> MD. ISMAIL ALI AND 5 ORS	MR. B K SEN MR A HUSSAIN MR. F HAQUE	
48	CRP(IO)/216/2022 FIXED	SHANKAR LAL BHAJANKA <b>Versus</b> DELIGHT CONSTRUCTION PRIVATE LTD. AND ANR.	MR G KHANDELIA	MR U SARMA (r-1,2) MR. F AHMED (r-1,2) MR. M DAS (r-1,2)



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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)  
AND MFA),ALONG WITH THE FOLLOWING**

**THIS BENCH WILL RISE AT 1:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ADMISSION**

1	CRP/89/2019	ASSAM ALUMINUM <b>Versus</b> THE COMMISSIONER, EMPLOYEES COMPENSATION CLAIMS TRIBUNAL AND ANR.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
2	CRP(IO)/62/2022 WITH LCR	SASHI BHUSHAN TIWARI <b>Versus</b> DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY
3	CRP(IO)/145/2022	ARUN CHANDRA NATH AND ANR. <b>Versus</b> SMT. KHIRODA KAKATI DAS AND ANR	MR. S SHARMA MS. P TALUKDAR	MR D MAHANTA
4	CRP(IO)/154/2022 FIXED	RAGHAV MANTRI AND 2 ORS <b>Versus</b> SAMIT DEY	MR S SANCHETI MR. A SANCHETI	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY

#### **BAIL HEARING (BA)**

5	Bail Appln./2223/2022 WITH CASE DIARY, FIXED	RANJIT KUMAR BORAH <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. U J SAIKIA MR A TEWARI MS S MANGLUNIA MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, CBI
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#### **ORDERS**

6	MC/1426/2013 in CRP SL. NO...../2013	KRISHNA DEY <b>Versus</b> GOPAL DAS	MR.Z MUKIT MR.A SATTAR	
7	MC/2806/2013 in MACApp. SL. NO.-----/2013, FIXED	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> MD. HATIM ALI @ MD. HABIB ALI and 2 ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	

8	CRP/55/2014	KAMAL KISHORE DAS <b>Versus</b> SMTI NILIMA ADHIKARY and 11 ORS	MS.N MITRA MS.D DEVI MR.R DEY	
9	CRP/184/2015 WITH LCR	MONOHAR DAS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR.K N KALITA MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA
	<b>WITH</b> I.A.(Civil)/1374/2019 <b>in</b> CRP/184/2015	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS MR. M J GOGOI	MR S NATH MR H GUPTA
	<b>WITH</b> I.A.(Civil)/1460/2022 <b>in</b> CRP/184/2015	ON THE DEATH OF MANOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	<b>WITH</b> I.A.(Civil)/1461/2022 <b>in</b> CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	<b>WITH</b> I.A.(Civil)/1462/2022 <b>in</b> CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS	
10	MACApp./406/2017	SRI ANSUMA BASUMATARY <b>Versus</b> THE UNITED INDIA INSURANCE CO LTD and ANR	MR. S DEKA	
11	I.A.(Civil)/2661/2018 <b>in</b> CRP/99/2018	GAUTAM KRISHNA PAUL <b>Versus</b> SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
	<b>WITH</b> CRP/99/2018	GAUTAM KRISHNA PAUL <b>Versus</b> SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
12	MACApp./61/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT DASHAMI GHATOWAR AND 3 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA	
13	MACApp./69/2019	MRS MONOWARA BEGUM AND ANR <b>Versus</b> DILIP DEBNATH AND 2 ORS	MR. A KHAN MR. M DUTTA	
14	MACApp./80/2019 WITH LCR	SULTAN AHMED <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. M BARUAH	MS N NATH MR. M DUTTA
15	MACApp./83/2019 WITH LCR	JAHIDA KHATUN @ PARBIN AND 2 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. K K DEY MR V K BAROOAH
16	MACApp./86/2019	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MAZEDA KHATUN AND 7 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI MD. A H LASKAR MR. M S ALAM MR. R SHARMA MR. S K SHARMA
17	MACApp./125/2019 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI NIRMALI BORA @ DAS AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR MS. K L R YANTHAN MD. K ALI MS. R LAILA MS. R LAILA

18	MACApp./129/2019 WITH LCR	SRI GIRINDRA MALAKAR and 3 ORS, <b>Versus</b> THE DIVISIONAL MANAGER, UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD	MR. M TALUKDAR MS. D KALITA	MR. S BHUYAN MR. R GOSWAMI(R-3) MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3)
19	MACApp./131/2019 WITH LCR	SMT SUPAN BISWAS <b>Versus</b> THE REGIONAL MANAGER ICICI LOMBARD GEN. INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR T KALITA MR. A KAKATI
20	MACApp./137/2019 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI MAMPI SAHA and 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS. P DAS	MR. P SARMAH (R1) MR P C DAS (R1) MR. K SAIKIA (R3) MR. M DAS (R3) MR. C GOSWAMI (R1) MR. N K NEOG (R3)
	<b>WITH</b> I.A.(Civil)/740/2019 <b>in</b> MACApp./137/2019	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI MAMPI SAHA and 2 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MS. P DAS	MR. P SARMAH (R1) MR P C DAS (R1) MR. K SAIKIA (R3) MR. M DAS (R3) MR. C GOSWAMI (R1) MR. N K NEOG (R3)
21	MACApp./138/2019 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> MD ABDUL KHALEK @ ALI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI	MR M RAHMAN MR. R GOSWAMI MR. S ROY MR. M H LASKAR MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/742/2019 <b>in</b> MACApp./138/2019	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> MD ABDUL KHALEK @ ALI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI	MR. A K AHMED
22	MACApp./140/2019 WITH LCR	MUSSTT SAJIYA BIBI AND ANR <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. S K JAIN	MR. A DUTTA (R-1) MR. T BARUAH (R-2) MRS. P M DUTTA (R-1)
23	MACApp./142/2019 WITH LCR	SMT BARONI FIAGO <b>Versus</b> SRI AJIT KUMAR SAIKIA AND 2 ORS	MR B PUSHILAL	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS M N KONYAK
24	Review.Pet./150/2022 in WP(C)/6399/2021 (D/O)	FIROJA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR F HAQUE MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, P AND R.D. GA, ASSAM MR A K AHMED
25	Review.Pet./152/2022 in WP(C)/8188/2018 (D/O), FIXED	MS. JONALI PATOWARI @ JONALI BARUAH <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MS M HAZARIKA MR. M K BORAH	SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2978/2022	SAIDOL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
2	Bail Appln./2979/2022	NURUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. S K DAHAL	PP, ASSAM
3	Bail Appln./2983/2022	JIBANTI DEKA RAJA <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
4	Bail Appln./2984/2022 B/O	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
5	Bail Appln./2989/2022	JWALA YADAV @ SRI JWALA YADAV <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
6	Bail Appln./2992/2022	NAZMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR S PRODHANI	PP, ASSAM
7	Bail Appln./2993/2022	MAZAHARUL MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>MOTION</b>				
8	Crl.Pet./732/2022 FIXED	RAJAUUL KARIM @ MUKUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
9	Crl.Pet./1048/2022 FIXED	BIDYUT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	PP, ASSAM
10	Crl.Pet./1124/2022	NABUL ISLAM @ NOBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM

11	Crl.Pet./1128/2022	RAJIB KUMAR MOHOTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
12	Crl.Pet./1129/2022	ASHIK MANDAL @ ASHIF MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHOUDHURY A M I RAHMAN MR. ARIF AHMED	PP, ASSAM
13	Crl.Pet./1131/2022	MOIN UDDIN MAZUMDER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
14	AB/3299/2022 B/O	MOHSIN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
15	AB/3300/2022	PETER BOSUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	
16	AB/3309/2022	MIJANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
17	AB/3310/2022	SHYAM KISHORE RAI <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
18	AB/3312/2022	BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
19	AB/3314/2022 B/O	JONTI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b><u>ADMISSION</u></b>				
20	Crl.Pet./296/2019 CRL.PET. 995/2016(D/O), B/O	DIGANTA BARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
<b>WITH</b>				
21	Crl.Pet./1095/2018	INDRANIL BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
<b>WITH</b>				
22	Crl.Pet./1179/2018	MINU ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
23	Crl.Rev.P./90/2020 FIXED	SMTI MANJU PAUL <b>Versus</b> SMTI MOUSUMI DAS @ SUMI DAS AND 2 ORS.	MR. S DEKA MR. B. DUTTA MS. J BORO	MR. A K GUPTA MR. R S MISHRA
<b><u>BAIL HEARING (BA)</u></b>				
24	Bail Appln./2045/2022 FIXED	DIPU MONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MISS. P KALITA	PP, ASSAM
25	Bail Appln./2460/2022 FIXED	SANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
26	Bail Appln./2574/2022 FIXED	BIMAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
27	Bail Appln./2690/2022 FIXED	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
28	Bail Appln./2693/2022 FIXED	FOJOR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

29	Bail Appln./2868/2022 FIXED	APU DEY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR. A H SARKAR MR. P AGARWAL	PP, ASSAM
30	Bail Appln./2891/2022 FIXED	MEHBUB JAHAN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
31	AB/2566/2022 B/O	RAMJAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
32	AB/2629/2022 FIXED	CHANDAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R B SAH MR. A L MANDAL	PP, ASSAM
33	AB/2754/2022 FIXED	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/2797/2022 FIXED	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	AB/3081/2022 FIXED	NOREN DEORI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
36	AB/3237/2022 FIXED	PARTHA PRATIM BHARADWAJ <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA P. MEDHI MS P DUTTA	PP, ASSAM

**ORDERS**

37	I.A.(CrI.)/646/2017 WITH LCR 4 FILES <b>in</b> CrI.A./350/2017	SRI JAYDEV SARKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR. S K SINGHA MR. A K PURKAYASTHA MR. S SHARMA MS. M BHUYAN	PP, ASSAM
	<b>WITH</b> CrI.A./350/2017	SRI JAYDEV SARKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S K SINGHA MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	PP, ASSAM
38	CrI.L.P./20/2020 <b>in</b> CrI.A./463/2020	BIDHU BHUSHAN <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR P KATAKI (r-2) MR A KAKOTI MRS R BEGUM (r-2) PP, ASSAM
	<b>WITH</b> CrI.A./463/2020 (Filing Number)	BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR	
	<b>WITH</b> I.A.(CrI.)/202/2020	BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
39	I.A.(CrI.)/65/2021 WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>in</b> CrI.A./30/2021	MD. RITADUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
	<b>WITH</b> CrI.A./30/2021	MD. RITADUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
40	I.A.(CrI.)/455/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CrI.A./195/2022	MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM



**WITH**  
Crl.A./195/2022

MANASH CHAKRABORTY  
**Versus**  
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY  
MR. A AHMED  
MR. I U CHOWDHURY

G UDDIN (R2)  
MR H I CHOUDHURY (R2)  
MS. P ADHIKARI (R2)  
PP, ASSAM

**HEARING**

41 Crl.Pet./1227/2018  
FIXED

VIMAL AGRAWAL AND 3 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR D DAS  
MR H NATH  
R SARMAH  
MR. K MOHAMMAD

MR. S CHETIA (R2)  
MR. A GOYAL (R2)  
MR. A CHOUDHURY (R2)  
PP, ASSAM

**WITH**

42 Crl.Pet./1230/2018

NITIN AGRAWAL  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. H NATH  
MR D DAS  
R SARMAH  
MR. K MOHAMMED

MR. A GOYAL (R2)  
MR. J P MORE (R2)  
PP, ASSAM

43 Crl.A./113/2021  
WITH LCR 1 FILE, B/O

SMTI DURGA DEVI  
**Versus**  
THE UNION OF INDIA AND ANR

MS. S K NARGIS  
MS. N DAS  
MS S CHOUDHURY  
MS. A MESEN

SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Friday, 11th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/603/2021 in WP(C)/5638/2020	KUSHAL BAWARI <b>Versus</b> RABI RANJAN DUTTA AND 3 ORS.	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. P J SAIKIA
	<b>WITH</b> WP(C)/5638/2020	RABI RANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	GA, ASSAM MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
2	I.A.(Civil)/2298/2022 FIXED in WP(C)/5766/2020	AMANUR UDDIN AHMED <b>Versus</b> DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD AND 5 ORS	MD H R AHMED MR R ISLAM MR. G SANOWAR	GA, ASSAM MR R ISLAM SC, FISHERY
	<b>WITH</b> WP(C)/5766/2020	DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MD H R AHMED (r-6) MR R ISLAM (r-6)
3	I.A.(Civil)/3255/2022 in WP(C)/6687/2022	DIPON KUMAR DAS AND 8 ORS. <b>Versus</b> HIFJUR RAHMAN LASKAR AND 6 ORS. E	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, P AND R.D. MR. S B LASKAR
	<b>WITH</b> WP(C)/6687/2022	HIFJUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM MR. I H LASKAR (R7-R15) MR. P K DEKA (R7-R15) MD. S ALOM (R7-R15)

#### **ORDER (IMPLEADMENT OF PARTY)**

4	I.A.(Civil)/3176/2022 in Cont.Cas(C)/567/2018	ASSENT CHEMICALS LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MR H DAS MS A ROY
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	<b>WITH</b> Cont.Cas(C)/567/2018	ASSENT CHEMICALS LTD. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR H DAS MS. S KHOOND MR. D KHAN	
	<b>WITH</b> I.A.(Civil)/2085/2022 <b>in</b> Cont.Cas(C)/567/2018	ASSENT CHEMICALS LTD. <b>Versus</b> DIPTENDU TALUKDAR	MR H DAS MS. S NEWAR MR D KHAN	
5	I.A.(Civil)/3177/2022 <b>in</b> Cont.Cas(C)/278/2019	ASSENT CHEMICALS LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MR H DAS	
	<b>WITH</b> Cont.Cas(C)/278/2019	ASSENT CHEMICALS LTD. <b>Versus</b> SIDDHARTH SINGH AND 2 ORS.	MR H DAS MR H DAS MS KEWI MR D KHAN MS A ROY	
<b><u>ADMISSION</u></b>				
6	WP(C)/2635/2016	SMTI. MUKUTA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N DEKA MS.D GHOSH MS.A MAHANTA	SC, HEALTH ASSTT.S.G.I.
7	WP(C)/3771/2016 FIXED	SHRI MUKTI NATH KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R BARUAH MS.K DEVI MS.R BARUAH MR D K MEDHI MS.K DAS	GA, ASSAM MR.S DAS(R-6) MR.P M TALUKDAR R-6 MR.B AHMED SC, IRRIGATION
8	WP(C)/4861/2016	FAILA BORGOPYARY and 390 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.D SARMAH MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	GA, ASSAM SC, REVENUE SC, BTC
9	WP(C)/5139/2016 FIXED	MS. BEOLIN KHARBHIH <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR.H S KALSI MS.R S SADIAL	MR.S C KEYAL(R-23) GA, ASSAM MR.K K DEY(R-22) MR.Z ALAM(R- 19&26) MR.S SAIKIA(R-14) MR.R BORPUJARI(R- 6-8) MS.J HAZARIKA(R- 20) MR.E U AHMED(R- 19&26) MR.J ROY(R-14) MR.A PHUKAN(R-20) MS.M SAIKIA(R- 6-8) MS.S NAZNEEN(R- 19&26) MRV K BAROOAH(R-22) MR.A HASAN(R-14) MR.C SHARMA(R-14) MR.N D SARMA(R- 19&26) MR.F KHANR- 6-8 ASSTT.S.G.I. MRS BAISHYA(R-22)
10	WP(C)/1861/2017	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
11	<b>WITH</b> WP(C)/1853/2017	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
12	<b>WITH</b> WP(C)/1854/2017	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.

13	<b>WITH</b> WP(C)/1860/2017	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
14	WP(C)/3228/2017	GEETA DEVI and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDAK	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/3403/2017	MANJUWARA KHATUN @ MONJURA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. T H HAZARIKA MR.M K HUSSAIN MS.S Y AHMED MR A RASHID MR. K ISLAM MS.K SHARMA	GA, ASSAM(R1) SC, APDCL(R2-4) MR A K RAI (R5) MS K GOGOI (R5) MS. N RAI (R5)
16	WP(C)/1266/2018	KHAGESWAR CHANGMAI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	SC, COOPERATIVE GA, ASSAM MR. N BORAH MR K DAS MR. N BARUAH
	<b>WITH</b> I.A.(Civil)/4210/2018 <b>in</b> WP(C)/1266/2018	ANANTA BORA AND 9 ORS. <b>Versus</b> KHARGESWAR CHANGMAI AND 3 ORS.	MR. N BARUAH MR. S DAS	MR A SARMA MR. K KALITA
17	WP(C)/6932/2018	JITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. L GOGOI MR. N J GOGOI	GA, ASSAM
18	WP(C)/7822/2018	M/S. NEHA INDUSTRIES AND ANR. <b>Versus</b> UNITED BANK OF INDIA	MR D C K HAZARIKA MS J KALITA	MR. A PARVEZ MS E BHARALI MR D GOGOI MR. B ROY
19	WP(C)/189/2019 FIXED	MAINAJAN KHATUN <b>Versus</b> THE HINDUSTAN PETROLEUM CORPORATION LTD AND 4 ORS.	MR. B D KONWAR SR. ADV. MD. A MATLIB MR. R KALITA MR. R DHAR MR H AGARWAL MR J SINGH MR A K AZAD	MR. S BORTHAKUR (R 1- R4) MR. S S ROY (R 1-R 4)
	<b>WITH</b> I.A.(Civil)/783/2022 <b>in</b> WP(C)/189/2019	NAZNIN HASSAN <b>Versus</b> MAINAJAN KHATUN AND 4 ORS. F	MR. N H BARBHUIYA	
20	WP(C)/907/2019	ZIMI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
	<b>WITH</b> WP(C)/7746/2018	AKTARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	<b>WITH</b> I.A.(Civil)/183/2019 <b>in</b> WP(C)/7746/2018	AKTARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
22	WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	<b>WITH</b> I.A.(Civil)/185/2019 <b>in</b> WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
23	WP(C)/8657/2018	NOOR ELAHI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE

	<b>WITH</b> I.A.(Civil)/182/2019 in WP(C)/8657/2018	NOOR ELAHI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
24	WP(C)/4481/2019	ARJUN KUMAR DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
25	WP(C)/3432/2020 FIXED	JUGAL KISHORE MEDHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P KOULI MR DEBA SARMAH	MR H K DAS (R-6) MR. R. BORPUJARI, SC, REVENUE DEPTT. MR. S S ROY, GA, ASSAM
26	WP(C)/5228/2020	HASTING TERON AND 78 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
27	WP(C)/2200/2021	TABHLIGHI MARKAJ, GHONIWALA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. S K TALUKDAR MR K UDDIN MR. A K AZAD MS. S CHUTIA MR. P KAKATI	MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH MR. A S TAPADER (r-5) C M DEKA (r-5) MR M AHMED (r-5) SC, GAD
28	WP(C)/2988/2021	AROFA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
29	<b>WITH</b> WP(C)/3310/2021	ABDUL SABUR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
30	WP(C)/5378/2021	ABUL MANJURUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N K DEKA MR H BARUAH MR P P PHUKAN	MRS. R BORAH SC, NF RLY
31	WP(C)/6542/2021	JOYANTA MAIBANGSA @ JOYANTA HOJAI <b>Versus</b> THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma
32	WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
33	WP(C)/1987/2022	M/S J K CONSTRUCTION CO. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD (BULDING) SC, K A A C
34	WP(C)/2554/2022	NAZIMUDDIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
35	WP(C)/2874/2022 FIXED	KALYAN NATH <b>Versus</b> THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
36	WP(C)/4838/2022	KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S PHUKAN	GA, ASSAM
37	WP(C)/4909/2022	SAHJAHAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE
38	WP(C)/6036/2022	SAZZADUL HOQUE <b>Versus</b> UNION BANK OF INDIA AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	

**ORDERS**

39	WP(C)/7455/2013	PRADIP BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, TRANSPORT SC, A S T C
	<b>WITH</b> MC/612/2014 <b>in</b> WP(C)/7455/2013	PRADIP BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, A S T C SC, TRANSPORT
40	WP(C)/1834/2014	M/S BARAK VALLEY CEMENT LTD. <b>Versus</b> HINDUSTAN PAPER CORPORATION LIMITED and 5 ORS	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MD. ASLAM	MR P CHOUDHURY (r-7) MR. J ROY (R-1,2,3 & 4)
41	WP(C)/7881/2015	KISHORE DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MR.N J KHATANIAR MR.A CHOUDHURY	SC, EXCISE DEPTT.
42	WP(C)/5384/2016	JADAB BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H RAHMAN MR.D DAS MR.R SENSUA MRS.R GOGOI	GA, ASSAM
43	WP(C)/7519/2016	AJITESH ROY <b>Versus</b> THE ASSAM UNIVERSITY and 2 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. H A TALUKDAR	SC, ASSAM UNIVERSITY
44	I.A.(Civil)/4241/2018 <b>in</b> WP(C)/3149/2015	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
	<b>WITH</b> WP(C)/3149/2015	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
45	WP(C)/6396/2018	DIBYA RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B BORA MR. B CHUTIA	GA, ASSAM
46	WP(C)/7542/2018	ON THE DEATH OF KHALILUR RAHMAN, HIS LEGAL REPRESENTATIVES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE
47	WP(C)/6420/2019	JAYANTA PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S DAS MS A DAS	GA, ASSAM
48	I.A.(Civil)/892/2021 <b>in</b> WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
	<b>WITH</b> WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	DR.B AHMED MR. P DAS MRS. A GAYAN MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
49	WP(C)/5968/2021 FIXED	SUMBAR MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, REVENUE
50	WP(C)/6661/2021 WITH LCR	LUHIT CHANDRA BORAH AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. S BORA	GA, ASSAM ASSTT.S.G.I.

51	<b>WITH</b> WP(C)/1699/2011	BHABANI GOGOI and 9 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B BANERJEE MR.M B U AHMED MR.P K R CHOUDHURY	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.S DUTTA(R-4) MR.C SHARMA(R-4) ASSTT.S.G.I. MR.A BHARALI MR.SIDHANT DUTTA(R-4)
	<b>WITH</b> MC/2816/2011 <b>in</b> WP(C)/1699/2011	THE UNION BANK OF INDIA <b>Versus</b> BHABANI GOGOI and 9 ORS	MR.B BANERJEE MR.M B U AHMED	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN ASSTT.S.G.I. MR.A BHARALI
52	<b>WITH</b> WP(C)/1700/2011	MD. ABUL HUSSAIN MAZUMDAR and 68 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B C DAS MR. P C DEY MR. M B U AHMED MR.S F CHISTIE	MRSISHIR DUTTA(R-4) MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.C SHARMAR-4 ASSTT.S.G.I. MR.SIDHANT DUTTA(R-4) MR.A BHARALI
	<b>WITH</b> MC/2822/2011 <b>in</b> WP(C)/1700/2011	THE UNITED BANK OF INDIA <b>Versus</b> MD. ABUL HUSSAIN MAZUMDAR and ORS	MR.M B U AHMED MRA SHARMA MR.S F CHISTIE MR.A PHUKAN MR.A BHARALI	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA ASSTT.S.G.I.
53	<b>WITH</b> WP(C)/3451/2015	MRS. KALYANI NATH, <b>Versus</b> THE UNION OF INDIA and 6 ORS,	MR.M B U AHMED MRS.S BORA	GA, ASSAM(R6 & 7) MR.K BARMAN(R-4) MRSISHIR DUTTA(R-4) C.G.C. MR.K K PARASAR(R-1) MR.N KALITA(R-4) MR.A PHUKAN(R-4) MR.C SHARMA(R-4) MR.A BHARALI R-4 ASSTT.S.G.I.(R1-5) MR.SIDHANT DUTTA(R-4)
	<b>WITH</b> I.A.(Civil)/1029/2022 <b>in</b> WP(C)/3451/2015	MRS. KALYANI NATH, <b>Versus</b> THE UNION OF INDIA and 6 ORS, E	MR. M B U AHMED	SC, PNB
54	<b>WITH</b> WP(C)/740/2018	SAKIL AHMED AND 34 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MS. S BORA	MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2) ASSTT.S.G.I.

	<b>WITH</b> I.A.(Civil)/874/2022 <b>in</b> WP(C)/740/2018	SAKIL AHMED AND 34 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MS. S BORA	MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2)
55	<b>WITH</b> WP(C)/784/2018	ABDUL SATTAR AND 92 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/900/2022 <b>in</b> WP(C)/784/2018	ABDUL SATTAR AND 92 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS F	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4)
56	<b>WITH</b> WP(C)/805/2018	RAM CHANDRA SHARMA AND 25 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R 4) MS. N MODI (R 4) GA, ASSAM MS. M CHOUDHURY (R 4) MR. C SHARMA (R 4) MR. S DUTTA (R 4) MR. R A HAZARIKA (R 4) ASSTT.S.G.I.
57	<b>WITH</b> WP(C)/812/2018	AJIT BISWAS AND 48 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MRS. S BORA	GA, ASSAM MRS. A GAYAN (CGC, R1- R3) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/923/2022 <b>in</b> WP(C)/812/2018	AJIT BISWAS AND 48 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS. F	MR. M B U AHMED MRS. S BORA	GA, ASSAM MRS. A GAYAN (CGC, R1- R3)
58	WP(C)/1721/2022	KABITA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
59	I.A.(Civil)/1743/2022 <b>in</b> WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, FOREST
	<b>WITH</b> WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR D BARUAH (R-4) MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, FOREST
60	I.A.(Civil)/2496/2022 <b>in</b> WP(C)/6015/2019	BISWAJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, AIC SC, REVENUE
	<b>WITH</b> WP(C)/6015/2019	NARAYAN DEBNATH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MR. P N GOSWAMI MR D DEKA MR. K P PATHAK MR. R R Gogoi SC, REVENUE SC, AIC



61	I.A.(Civil)/2933/2022 in WP(C)/2336/2022	DEJOO S.S. LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
	<b>WITH</b> WP(C)/2336/2022	XXXX AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
62	WP(C)/2934/2022	PRAKASH DEKA <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
63	I.A.(Civil)/3090/2022 in WP(C)/3665/2022	MADHUPUR TEA ESTATE PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	R SARMAH R SARMAH	GA, ASSAM SC, REVENUE
	<b>WITH</b> WP(C)/3665/2022	MADHUPUR TEA ESTATE PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI R SARMAH MR J BORAH MS M KAKOTY	GA, ASSAM SC. REVENUE
64	I.A.(Civil)/3139/2022 in WP(C)/5924/2022	PULEN HALOI <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
	<b>WITH</b> WP(C)/5924/2022	PULEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/3141/2022 in WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
	<b>WITH</b> WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/3140/2022 in WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE
	<b>WITH</b> WP(C)/5971/2022	RAJIB KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/3138/2022 in WP(C)/5971/2022	RAJIB KR. DEKA <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE
	<b>WITH</b> WP(C)/5982/2022	PRADIP RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE

**WITH**  
I.A.(Civil)/3142/2022  
**in** WP(C)/5982/2022

PRADIP RAJBANGSHI  
**Versus**  
T THE REVENUE DEPARTMENT AND ANR.

MR. B D KONWAR SR. ADV. GA, ASSAM  
MR R KALITA SC, FINANCE  
MR H AGARWAL SC, REVENUE  
MR J SINGH SC, WATER RESOURCE

69 WP(C)/3391/2022  
CAVT. NO.05222/022,

SWAPAN NAMASUDRA  
**Versus**  
THE STATE OF ASSAM AND 7 ORS

MR. J M A CHOUDHURY SC, CO OP  
MR. A B T HAQUE MR. S ROY (r-6)  
MR. M H LASKAR (r-6)  
M. HOSSAIN (r-6)  
FOR CAVEATOR

70 WP(C)/5801/2022

M/S NORTH EAST BUSINESS  
ENTERPRISES PVT LTD AND ANR  
**Versus**  
IDBI BANK LIMITED AND ANR

MR H BARUAH  
MR. A GANGULY (R1, R2)  
MR. A DUTTA (R1, R2)  
MR. A DHANUKA (R1, R2)

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AS SOON AS THE SPECIAL DIVISION BENCH RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.SHYAM AND HER LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./20/2020 WITH LCR 1 FILE	PRADIP TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P DEKA MR G SAIKIA MR. B BORAH	MS C M DEKA MR. N AHMED PP, ASSAM
2	Crl.Pet./51/2021	RAKIB HUSSAIN BARBHUIYA @ RAKEEB UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MR. J N ISLAM MS. A AHMED MS A BEGUM	MR. R MAJUMDAR (R-2) MS. J GHOSH (R-3) PP, ASSAM
3	Crl.Pet./163/2021	DEBESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY	MR. N D BHUYAN (R-2) MR. P K MAZUMDAR (R-2) MR P D BHUYAN (R-2) PP, ASSAM
4	Crl.Pet./168/2021	DEEPAK GARG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	MR. S C KEYAL PP, ASSAM
5	Crl.Pet./272/2021	TAHIDUL ALAM <b>Versus</b> THE UNION OF INDIA	MR Z KAMAR MR Z KAMAR MR. R R KAUSHIK MR A K DAS	SC, NCB
6	Crl.Pet./465/2021 WITH LCR 1 FILE	UTTAM KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R BORA MR. R PHUKAN	MR. H RAHMAN (R-2) MS P AGARWAL (R-2) MR I HASIEB (R-2) PP, ASSAM
7	Crl.Pet./533/2021	CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR H P NEPAL	MR. A SARMA (R-2) MR H KALITA (R-2) PP, ASSAM

8	Crl.Pet./586/2021 WITH LCR 1 FILE	DAVID HASNU @ DEBAT HASNU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
9	Crl.Pet./786/2021	M/S PREMIUM BONDED WAREHOUSE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM
10	Crl.Pet./31/2022 WITH LCR 1 FILE	PROF. T G SITHARAM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MS. D GHOSH (R-2) MS N DEKA (R-2) MR SAURADEEP DEY (r-2) MS H BETALA (R-2) PP, ASSAM
11	Crl.Pet./45/2022 WITH LCR 3 FILES	SUSHMITA BERIA AND ANR. <b>Versus</b> SMTI. PRIYANKA DHANUKA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P J SAIKIA MS. M KECHII
12	Crl.Pet./109/2022 WITH LCR 1 FILE, FIXED	MD. NEKIBUL HUSSAIN CHOUDHARY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A IKBAL MRS. M NATH	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
13	Crl.Pet./418/2022 FIXED	LAXMAN KUMAR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MS J KALITA PP, ASSAM
14	Crl.Pet./737/2022 FIXED	HARIDAS ROY AND 2 ORS. <b>Versus</b> SAMRAT ROY AND ANR.	MR. A M BORA MS. S SEAL MS. S KANUNGOE MD E AHMED MS. J CHETTRY MR. V A CHOWDHURY	MS. K MALAKAR (R-1) MR. A BHATTACHARYA (R-1) MR. A BHATTACHARJEE (R-1) PP, ASSAM
15	Crl.Pet./965/2022 FIXED	NAZRUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K DAS M N KHAN	MD I H LASKAR MR. R A MAZUMDER PP, ASSAM
<b>ORDERS</b>				
16	Crl.L.P./103/2018 WITH LCR 1 FILE <b>in</b> Crl.A./306171/2017 <b>WITH</b> Crl.A./306171/2017 (Filing Number)  <b>WITH</b> I.A.(Crl.)/617/2018	SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR  NAKUL CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM and ANR.  SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED  MR.L R MAZUMDER MR I HUSSAIN  L R MAJUMDAR MR. I HUSSAIN MR E AHMED	PP, ASSAM  MR. PP, ASSAM PP, ASSAM  MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN MR. S K DEKA PP, ASSAM
17	I.A.(Crl.)/731/2019 WITH LCR 5 FILES, FIXED <b>in</b> Crl.A./332/2019  <b>WITH</b> Crl.A./332/2019	OSMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR  OSMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN  MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM  MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM
18	Crl.Pet./1226/2019 FIXED	ABDUL LATIF SK. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR. A K AHMED	PP, ASSAM
19	Crl.A./27/2020 WITH OFFICE NOTE, LCR 4 FILES	MD. NURUL ALI @ NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
20	Crl.L.P./8/2021 <b>in</b> Crl.A./2561/2021	SHRAWASTHI AGROTECH PVT. LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR U SARMA MR P BARGOHAIN	PP, ASSAM

	<b>WITH</b> Crl.A./2561/2021 (Filing Number)	SHRAWASTHI AGROTECH PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. E	MR U SARMA	
21	Crl.Pet./167/2021 WITH LCR 1 FILE	SAHABUDDIN HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T CHUTIA	MR. DITUL DAS (R-3) MR. R RAHMAN (R-3) MR. B J TALUKDAR (R-3) PP, ASSAM
22	Crl.Pet./674/2021	DR. DILIP KR BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
23	Crl.L.P./23/2022 WITH OFFICE NOTE <b>in</b> Crl.A./1914/2022	RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MR. R THAKURIA	
	<b>WITH</b> Crl.A./1914/2022 (Filing Number)	RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI E	MR D CHAKRABORTY	
24	CRP/35/2022 FIXED	BIMAL CHANDRA BISWAS <b>Versus</b> ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	MS. R CHOUDHURY MS. SUDAKSHINA K. MS. P BARUAH
25	Crl.A./49/2022	JALIL @ ABDUL JALIL <b>Versus</b> STATE OF ASSAM AND ANR.	MR M H AHMED MS. N SULTANA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/132/2022 <b>in</b> Crl.A./49/2022	JALIL @ ABDUL JALIL <b>Versus</b> STATE OF ASSAM AND ANR.	MR M H AHMED MS. N SULTANA	PP, ASSAM
26	Crl.L.P./53/2022 WITH OFFICE NOTE <b>in</b> Crl.A./7060/2022	PARIMAL CHANDRA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	MR. R ALI (R2) MR. N K MURRY (R2) PP, ASSAM
	<b>WITH</b> Crl.A./7060/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE <b>Versus</b> STATE OF ASSAM AND ANR. F	MR. S K GHOSH	
27	Crl.Pet./193/2022 FIXED	SYED RIJU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
28	Crl.A./219/2022 WITH OFFICE NOTE, LCR 1 FILE	BILIPHANG BASUMATARY . <b>Versus</b> STATE OF ASSAM	MR A KUNDU	SC, FOREST
29	Crl.Pet./640/2022 WITH LCR 1 FILE	DAIDO INDIA PRIVATE LIMITED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR D K BHATTACHARYYA MS. P NEOG	MR A NATH DR ANKIT TODI PP, ASSAM
30	Crl.Pet./666/2022	BIDYADHAR BORAH <b>Versus</b> GHANSHYAM AGARWAL	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	
31	Crl.Pet./668/2022	BIDYADHAR BORAH <b>Versus</b> GHANSHYAM AGARWAL	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	
32	Crl.Pet./843/2022 FIXED	RAJESH AGARWAL <b>Versus</b> BORDA POWER CONSULTANTS	MR R K MOUR MS. J BHATTACHARJEE	
33	Crl.Pet./961/2022 FIXED	ANUP PODDAR @ ANUP KR PODDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N ALAM MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
34	Crl.Pet./967/2022 FIXED	ANWAR HUSSAIN KAZI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

35	Crl.Pet./1035/2022 FIXED	DR. BIMAL HANSE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
<b>HEARING</b>				
36	MACApp./79/2013 WITH LCR	LAXMI RANI DAS and 4 ORS <b>Versus</b> SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
37	Crl.Pet./451/2019 WITH LCR 4 FILES, FIXED	BASANTA KUMAR MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR A DEY PP, ASSAM
38	MACApp./112/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ALANGKRITA SARMAH AND 4 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S C BISWAS (R-4,5) MR. L R MAZUMDER (R1- R3) MR M HOQUE (R1-R3) MD A WADUD (R1-R3) MS S DEVI (R1-R3) MR. P S BISWAS (R-4,5)
39	Crl.Pet./166/2022 FIXED	RIAZ UDDIN @ RIAZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	MR J P KACHARI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
6)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
7)	MR. P K TIWARI	07-11-2022	To	11-11-2022
8)	MRS. B GOGOI	07-11-2022	To	11-11-2022
9)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
10)	MR H S KALSI	09-11-2022	To	19-11-2022
11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,11th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2986/2022	RICHARD MUCHARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
2	Bail Appln./2990/2022	MD. AMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<b>MOTION</b>				
3	AB/3298/2022	SUBRATA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
4	AB/3301/2022	SHIVAM @ SATYAJIT DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
5	AB/3304/2022	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
6	AB/3313/2022	DILDAR RAJEK <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
7	AB/3315/2022	ASHRAFUDDIN CHOUDHURY @ ASRAFUDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA MS.D SAIKIA	PP, ASSAM
8	AB/3317/2022	DHARMESWAR GHATOWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
9	AB/3320/2022	PARTHA PRATIM BASUMATARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
10	AB/3321/2022	MD. ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM

**ADMISSION**

11	Crl.Rev.P./69/2021 WITH LCR 2 FILES	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MD S HOQUE (R2) MR. M DEKA (R2) MR S JAFRI (R2) PP, ASSAM
12	Crl.Pet./381/2021	SRI PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	MS H AHMED (R-2) MR F KHAN (R-2) MR U CHAUDHURY (R-2) MS D BARUAH (R-2) MS BISMITA BARMAN (R-2) PP, ASSAM
13	Crl.Rev.P./36/2022 WITH LCR 2 FILES	OMME HALIMA <b>Versus</b> RAKIBUL BHUYAN	MR. P RAHMAN MR S ISLAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN
14	Crl.Rev.P./94/2022	RAKIBUL BHUIYAN <b>Versus</b> OMME HALIMA	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	
15	Crl.Rev.P./119/2022 WITH LCR 1 FILE, B/O	L SANGITA RANI DEVI @ SANGITA LAISHANGBAM <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR. J ABBAS MR S T ADNAN	PP, ASSAM
16	Crl.Rev.P./179/2022	GULJAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
17	Crl.Rev.P./239/2022 WITH LCR 1 FILE	NIRMAL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MR N J DAS MR. H GOSWAMI	MR G K DEKA (R2) MR C GOGOI (R2) MR. A M BARUAH (R2) PP, ASSAM
18	Crl.A./282/2022	RAJU DEY <b>Versus</b> GOURI DIRIAL	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR D SAIKIA MR. B K DAS MD R ISLAM
19	Crl.Rev.P./540/2022	PRASHANJIT GHOSH <b>Versus</b> DIPANJALI NAHA GHOSH	MR. M U MAHMUD MS F N ZAMAN MS. R AHMED	MR. M K BORO
20	Crl.Pet./962/2022 FIXED	PRAKASH CHANDRA ACHARYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS. S. DUTTA P DEKA PP, ASSAM

**BAIL HEARING (BA)**

21	Bail Appln./2761/2022 FIXED	RAKIBUL ALI @ RIKIBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
22	Bail Appln./2784/2022 FIXED	MD. MOFIJUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
23	<b>WITH</b> Bail Appln./2733/2022	NIRANJIT BASUMATARY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. K ROY	PP, ASSAM
24	Bail Appln./2839/2022 FIXED	GOPAL KARMAKAR @ SUBRATA KARMAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS. C KALITA	PP, ASSAM

**BAIL HEARING**

25	AB/4362/2021 FIXED	KRISHNA MAHATO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
26	AB/1108/2022 FIXED	ABU NASER ZELANI <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM



27	AB/1461/2022 FIXED	JUNAIDUR RAHMAN @ ALAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
28	AB/2323/2022 FIXED	BAGMITA SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH PP, ASSAM
29	AB/2465/2022 FIXED	SOPIOR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
30	AB/2578/2022 FIXED	ATIBUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
31	AB/2891/2022 FIXED	ABDUL KADER JILANI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
32	AB/2937/2022 FIXED	IKRAMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
33	AB/2958/2022 FIXED	JISHU PRATIM KALITA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MR. A N I HUSSAIN	PP, ASSAM
34	AB/3035/2022 FIXED	AJAY HAZARIKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
35	AB/3052/2022 FIXED	MD. NASIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	AB/3160/2022 FIXED	HOSEN ALI @ MD. HOSEN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
37	AB/3233/2022 FIXED	MIZANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM

**ORDERS**

38	CRL.A(J)/95/2020 WITH OFFICE NOTE, LCR 5 FILES	PAPU DAS <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	PP, ASSAM
39	CrI.Pet./66/2021	PRASANNA JIT PATHAK @ PRASANNA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM
40	CrI.Pet./225/2021 WITH LCR 1 FILE, B/O	MADHAB NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
41	CrI.A./75/2022 WITH OFFICE NOTE, LCR 5 FILES	MD. ALAUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/197/2022 <b>in</b> CrI.A./75/2022	MD. ALAUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
42	I.A.(CrI.)/401/2022 WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./168/2022 <b>WITH</b> CrI.A./168/2022	MINTU SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR.  MINTU SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. S HAZARIKA	PP, ASSAM  MR P KALITA (r-2) MRS S GOSWAMI (r-2) PP, ASSAM

43	I.A.(Cr.)/476/2022 WITH LCR 1 FILE <b>in</b> Cr. Pet./1188/2019 <b>WITH</b> Cr. Pet./1188/2019	UBAIDUL ISLAM @ UBARDUL ISLAM <b>Versus</b> Z. ATO AND ANR.	S AHMED	GA, NAGALAND
44	I.A.(Cr.)/483/2022 <b>in</b> Cr. Pet./552/2022 <b>WITH</b> Cr. Pet./552/2022	UBAIDUL ISLAM @ UBARDUL ISLAM <b>Versus</b> THE STATE OF NAGALAND ON THE DEATH OF LATE MD. AZIJUR REHMAN <b>Versus</b> MOYUN UDDIN LASKAR AND 5 ORS	MR. M AGARWALLA S AHMED MD. H BHUYAN A TALUKDAR N AHMED	PP, NAGALAND MR. JUNM LASKAR PP, ASSAM
45	I.A.(Cr.)/700/2022 <b>in</b> Cr. Rev. P./7995/2022 <b>WITH</b> Cr. Rev. P./7995/2022 (Filing Number)	REETA PEGU PERME @ ANIMA AND ANR. <b>Versus</b> RUBULENDRA PERME  REETA PEGU PERME @ ANIMA AND ANR <b>Versus</b> RUBULENDRA PERME (A)	MRS M D CHOWDHURY MR N BARUAH	PP, ASSAM
<b>HEARING</b>				
46	Cr. Pet./33/2017 WITH LCR 1 FILE, FIXED <b>WITH</b>	RAJKESH BHUYAN <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.B DAS MR.N NATH	PP, ASSAM
47	Cr. Pet./886/2016  WITH LCR 1 FILE	MONINDRA NATH ROY and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.B DAS MR.N NATH	PP, ASSAM
<b>STAY MATTERS</b>				
48	Cr. Rev. P./413/2014	MONOJIT BHATTACHARJEE <b>Versus</b> SMTI NANDITA BHATTACHAREE	MR.S SARMA MR.N BARMAN MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY	MR.G UDDIN MR.D K RAJAK MS.M BURAGOHAIN
49	Cr. Rev. P./342/2016 WITH LCR 3 FILES	MD. AMINUR ALI @ AMINUR SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MR.P SUNDI MRS.M S SUNDI MR.U CHOUDHURY	PP, ASSAM
50	Cr. Rev. P./340/2017 WITH LCR 3 FILES	BINIT KUCHERIA @ VINIT KUCHERIA <b>Versus</b> UCO BANK	MR.S AGARWAL MR.N ANAND MS.L SRIVASTAV MR.A K SINGH MR.H L MAURYA	MR R K DUTTA MR. N BORUAH

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LEAVE NOTE OF ADVOCATES FOR 11/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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11)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
12)	MR. R P SINGH	15-11-2022	To	25-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday, 11th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
1 MC/1651/2013 IN MAC.APP. SL.NO. 203287	LABANYA RAJBONGSHI, <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 5 ORS,	MR.J KALITA MR.M KALITA	MR.K BARMAN MR.A TALUKDAR(R-1(I)) MS.L SHARMA(R-1(I)) MR.A J SAIKIA MR.K K BHATTA(R-1(I)) MR.N AHMED MR.M AHMED MR.J JOHN(R-1(I)) MR.M H TALUKDAR MR.A PHUKAN MR.U K DUTTA MR.K BORA MRN BHUYAN MR.A BHARALI
2 MC/17/2015 IN MAC.APP. SL.NO. 240613	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. ASHIMUDDIN AHMED and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MD.M U AHMED(R-1&2) MR.M U MONDALR-1and2 MSN NASRIN(R-1&2) MR.M HUSSAIN(R-1&2)
3 MACApp./645/2017 WITH LCR	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PUTUL RAHIDAS and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. P CHOUDHURY MS. S KHANIKAR MS. P BARUAH MS. P BORAH (R2) MR. T BARUKIAL (R2) MR. R N BAKSH MR. R N BAKSH
4 MACApp./143/2019 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI AMRAWATI TAID and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S MUKTAR MR. Z IQBAL MR. S RAHMAN MR S KHAN
<b>WITH</b> I.A.(Civil)/768/2019 <b>in</b> MACApp./143/2019	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI AMRAWATI TAID and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. Z IQBAL MR. S RAHMAN
5 MACApp./144/2019 WITH LCR	MRS HASANA BIBI AND ANR <b>Versus</b> M/S CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. K K DEKA MR. K K DEKA	MR. K K BHATTA MR N AHMED MR. S RANA MS R DEVI
6 MACApp./146/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MRS. MONALISHA DEKA SAIKIA AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA MR. R SHARMA	MR G BOKALIAL MD A A HUSSAIN

7	MACApp./212/2019 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD., <b>Versus</b> SRI ABHIJIT CHANDA AND 2 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA
8	MACApp./218/2019 WITH LCR	AKHIR HUSSAIN <b>Versus</b> THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MR I HASSAN	MR. A DUTTA MRS. P M DUTTA
9	MACApp./247/2019 CAVT. NO.0128/2019 WITH LCR <b>WITH</b> CO/36/2021 <b>in</b> MACApp./247/2019	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI ROBILAL JIGDUNG AND ANR  ROBILAL JIGDUNG <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD AND ANR.	MR. K K BHATTA MR J JOHN  MR. A R AGARWALA	MR. A R AGARWALA FOR CAVEATOR  MR. K K BHATTA
10	MACApp./683/2019	SMTI KANIKA BARMAN AND ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 5 ORS	MR. P K TIWARI MR. A R GOGOI	
11	I.A.(Civil)/3879/2019 FIXED <b>in</b> MACApp./15208/2019 <b>WITH</b> MACApp./15208/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> TANKESWAR SAIKIA AND 3 ORS.  ORIENTAL INSURANCE CO. LTD. <b>Versus</b> TANKESWAR SAIKIA AND 3 ORS. (C)	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. P BORTHAKUR (R4)
12	MACApp./187/2020 WITH LCR	SHAZIDA SULTANA AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 4 ORS (F)	MR. A R AGARWALA	MR SISHIR DUTTA MS. R D MOZUMDAR MR. R C PAUL MR. S DUTTA MS. C MOZUMDAR MR. S P SHARMA MS M BHARATI MR S DUTTA
13	MACApp./298/2020	ATOWAR PRADHANI AND ANR <b>Versus</b> THE NATIONAL INSURANCE CO. LTD AND 3 ORS	MR. S AHMED MS. S A SAIKIA MR. Y ALI	MR. K K BHATTA (R-1) MR N AHMED MR. U K DUTTA MS B KASSHYAP MS JONA TALUKDAR (R-1) MR G S BORO MS R DEVI (R-1)
14	I.A.(Civil)/151/2021 FIXED <b>in</b> MACApp./24/2021  <b>WITH</b> MACApp./24/2021 (Filing Number)	RAMJAN ALI @ ROMJAN ALI <b>Versus</b> NOOR MAHAMMAD AND 2 ORS.  RAMJAN ALI @ ROMJAN ALI <b>Versus</b> NOOR MAHAMMAD AND 2 ORS. F	MR. M TALUKDAR MS. M BORUAH  MR. M TALUKDAR	MR. M A SHEIKH (R-1,2) MS. A BEGUM (R-1,2) MR M H CHOUDHURY (R- 1,2) MS F INTAZ (R-1,2)
<b>HEARING</b>				
15	MACApp./91/2011 WITH LCR	PURANANDA DUTTA <b>Versus</b> THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
16	MACApp./87/2013 WITH LCR  <b>WITH</b> MC/716/2013 <b>in</b> MACApp./87/2013	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI GITIMONI GOGOI and 4 ORS,  UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA  MS.N MODI MRS.U DUTTA MR.S DUTTA	MR.S DAS MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA

17	MACApp./127/2015 WITH LCR	MD JALAUDDIN <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
18	MACApp./108/2018 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT SANJU SHARMA and 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A DUTTA (R8) MR S C DAS (R1-R6) MRS. P M DUTTA (R8) MR P BURAGOHAIN (R7)
19	MACApp./362/2018 WITH LCR	SMT. SAHEBA BEGUM <b>Versus</b> THE CHOLAMANGALAM M/S GENERAL INSURANCE CO LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
20	MACApp./438/2018 WITH LCR	ROBIN CH. RAY and ANR <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M J BARUAH	
21	MACApp./94/2021 WITH LCR 3 FILES	ASSAM POWER DISTRIBUTION COMPANY LTD. <b>Versus</b> PRAFULLA BRAHMA AND 3 ORS.	MR. S K GOSWAMI MR. S P SHARMA (SC APDCL) MR. D THAOSEN MR. R SHARMA	MR H DAS (R-1) MR. B C DEKA (R-1) MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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